



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,15th November 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:00 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I]**

**THIS BENCH WILL SIT AT 10:00 AM**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
DIVISION BENCH-I), ALONG WITH THE FOLLOWING  
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE  
LIST DATED 15-11-2021 TO 18-11-2021, ALONG  
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	W.P.(CrI.)/22/2021	SH. LALRAMMAWIA <b>Versus</b> THE STATE OF MIZORAM AND ANR.	MR. A R MALHOTRA	PP, MIZORAM
2	Cont.Cas(C)/321/2021	AMULYA KUMAR GOSWAMI <b>Versus</b> PRABASON CHAKRABORTY	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA Y SULTANA	
3	Cont.Cas(C)/338/2021	CONSTABLE (GD) FORCE NO.861241361, ATUL CHANDRA KALITA <b>Versus</b> AJAY KUMAR BHALLA AND 2 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR H J SAIKIA	
4	WP(C)/4639/2021 FIXED	JAAN PARIK @ SANJAY PARIK <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR. S Y AHMED MD M ISLAM	GA, ASSAM
5	WP(C)/5397/2021 FIXED	RUPAK KUMAR <b>Versus</b> UNION OF INDIA AND 3 ORS	PETITIONER IN PERSON	SC, RAILWAY
6	WP(C)/5711/2021	M/S WARREN TEA LIMITED <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. R K JOSHI MR. S AGARWAL	ASSTT.S.G.I. SC, INCOME TAX
7	WP(C)/5955/2021	RANJIT BORUAH AND 95 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
<b><u>ADMISSION</u></b>				
8	WP(C)/6720/2015 FIXED	THE UNION OF INDIA and 4 ORS <b>Versus</b> MD. MAINUDDIN KHAN and 11 ORS	ASSTT.S.G.I.	

9	<b>WITH</b> WP(C)/6684/2015	THE UNION OF INDIA and 5 ORS <b>Versus</b> MRIDUL LAHON and 3 ORS	MR.S C KEYAL ASSTT.S.G.I.	
10	WP(C)/3978/2018	PARASH JYOTI DUTTA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR A C BORBORA MR. P K GOSWAMI MR. B P BORAH MR. R BORAH MR. M K DAS	GA, ASSAM MR. N SARKAR (R11) SC, HEALTH
11	WP(C)/5710/2018	SMTI. JUNMONI BATHARI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR D J DAS MR. P MAHANTA MR. R B GOHAIN	MR. B D KONWAR (R6) GA, ASSAM SC, AG MRS J M KONWAR (R6) MR. R KALITA (R6) MR. R K TALUKDAR MS. S NEWAR (R6) MS. M K BROWN (R6) MR. C BARUAH (SC, AG, R-3) MR. G BORDOLOI (GA, ASSAM, R-1,2,4,5)
12	WA/42/2020	SREEVALSAM JEWELLERS <b>Versus</b> PRINCIPAL COMMISSIONER OF INCOME TAX, JORHAT AND 4 ORS.	MS. P S CHAKRABORTY	
13	WA/62/2020 FIXED	THE AIRPORT AUTHORITY OF INDIA <b>Versus</b> SRI RAJ KISHORE BURAGOHAIN	MS.A B KAYASTHA MR.P K GARODIA	MR.I CHOUDHURY(R-1) MR.A K BARUAH(R-1) MS.T JINI(R-1) MR.S BISWAKARMA(R-1)
14	WA/251/2021 FIXED	PRADIP DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M U MAHMUD MS M BEGUM MR S H MAHMUD	SC, WATER RESOURCE
15	WA/269/2021 FIXED	PARANG HYDRO PROJECT DEVELOPMENT COMMITTEE AND 3 ORS. <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 5 ORS.	MR R CHAKRAVORTY MR P K KALITA MS. M DEV MR. M CHALIHA MS. P DEV	GA, AP
16	WA/280/2021 FIXED	RAJU PATOWARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. S B CHOUDHURY MS J BEGUM	SC, PNRD SR, GA, ASSAM
17	WA/297/2021	UJJWAL KANTI PANDIT <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. S DUTTA MR S CHOUDHURY MS R MEDHI	ASSTT.S.G.I.
18	WP(C)/3477/2021 FIXED	DIPIKA SHARMA AND ANR. <b>Versus</b> INDIAN BANK AND 2 ORS.	MR S SARMA MR. P B MAZUMDER	MR. K K BHATRA MR. R K BHATRA MR. R BORAH MR D BHUYAN MR A BHATRA MR. S K SARMA

#### **ORDERS**

19	I.A./1690/2015 FIXED <b>in</b> WA/260079/2015	SHAYDUR ISLAM <b>Versus</b> THE STATE OF ASSAM and 10 ORS,	MR.R ALI MS.J CHETIA MR.M R CHOUDHURY MS.S K HAZARIKA	GA, ASSAM(R-6) MR.K R PATGIRI(R-10) MS.C DASR-10 SC, ELEMENTARY EDUCATION(R-1 TO 5)
	<b>WITH</b> WA/260079/2015 (Filing Number)	SHAYDUR ISLAM <b>Versus</b> THE STATE OF ASSAM and 10 ORS,		
20	WA/160/2018 FIXED, WITH WA/168/2010 (D/O), WA/244/2017 (D/O)	MUSTT JUNUFA BIBI <b>Versus</b> MUSTT PADMA BEGUM @ PADMA BIBI AND 4 ORS	MR. Y S MANNAN MR. T HUSSAIN MS. S PARBIN	MR. R C SAIKIA SC, AG MS. K SAIKIA MS. B PHOM SC, HEALTH
	<b>WITH</b> I.A.(Civil)/1298/2020 <b>in</b> WA/160/2018	MUSTT PADMA BEGUM @ PADMA BIBI <b>Versus</b> JUNUFA BIBI AND 4 ORS.	MR. R C SAIKIA MS. K SAIKIA	MR. Y S MANNAN SC, HEALTH

21	WA/236/2019 FIXED, WITH WP(C)/2061/2011 (D/O)	PAPUL KR. NATH AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, FOREST
22	I.A.(Civil)/3651/2019 FIXED <b>in</b> WA/14847/2019 <b>WITH</b> WA/14847/2019 (Filing Number)	SHRI DIPAK TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS  SHRI DIPAK TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR. KHAYERUDDIN	SC, SEC. EDU.
23	Mat.App./13/2021 FIXED	HIRON ROY <b>Versus</b> GAURI KANTA ROY	MR. S N KRISHNATRAYA	
24	Cont.Cas(C)/91/2021 FIXED	HIFZUR RAHMAN CHOUDHURY <b>Versus</b> SAMIR KUMAR SINHA	PETITIONER IN PERSON	MR. D SAIKIA MR. B GOGOI MR A CHALIHA
25	WA/136/2021 FIXED  <b>WITH</b> I.A.(Civil)/975/2021 <b>in</b> WA/136/2021	THE BOARD OF SECONDARY EDUCATION, ASSAM AND 2 ORS. <b>Versus</b> KUSHAL DAS AND ANR.  THE BOARD OF SECONDARY EDUCATION, ASSAM AND 2 ORS. <b>Versus</b> KUSHAL DAS AND ANR.	MR. T C CHUTIA MR D K ROY  MR. T C CHUTIA MR D K ROY	SC, SEC. EDU.
26	WA/144/2021 FIXED	JOYITA DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR M K ROY	MR D KALITA (R-3) MR. R ALI (R-4 TO 7) MR. D NATH (R-3) MR. H A AHMED (R-4 TO 7) MS A BHUYAN (R-3) SC,AMDB MR M SHELIM (R-4 TO 7)
27	WA/152/2021 FIXED	KIZUKALA JAMIR AND 3 ORS <b>Versus</b> THE STATE OF NAGALAND AND 7 ORS	MR S S DEY MR H K DAS MR. D J KAPIL	MS. T KHRO MS. M KECHII SR GA NAGALAND
28	WA/182/2021 FIXED	NIKUMONI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M U MAHMUD MS. A KALITA MS. A ROY	GA, ASSAM SC, AG
29	WA/189/2021 FIXED	HAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 15 ORS.	MR. T J MAHANTA MR. R ALI MR. H A AHMED MS. M KHATUN	SC, PNRD GA, ASSAM MR J H SAIKIA FOR CAVEATOR
30	WA/239/2021 FIXED	THE GENERAL MANAGER (CONS) AND ANR. <b>Versus</b> M/S. AR-ALLIED SUBHADRA (JV) AND 6 ORS.	MR G GOSWAMI	
31	WA/241/2021 FIXED  <b>WITH</b> I.A.(Civil)/1556/2021 <b>in</b> WA/241/2021	KRISHNA BHATTA <b>Versus</b> THE STATE OF TRIPURA AND 2 ORS.  KRISHNA BHATTA <b>Versus</b> THE STATE OF TRIPURA AND 2 ORS.	MR. B C DAS MS. I DAS	GA,TRIPURA  GA, TRIPURA
32	WA/264/2021 FIXED	ATUL CHANDRA ROY <b>Versus</b> THE REGISTRAR GENERAL, GAUHATI HIGH COURT AND 4 ORS.	MR. S BANIK MR. S K ROY MS P M SARMA	GA, ASSAM SC, GHC
33	WP(C)/5520/2021 FIXED	M/S MANASAROWAR AGRO TRADES AND PROCESSING PVT LTD <b>Versus</b> THE UNION BANK OF INDIA AND 3 ORS	MR. S SAHU	

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LEAVE NOTE OF ADVOCATES FOR 15/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A K RAY	01-11-2021	To	15-11-2021
5)	MR. I GOGOI	01-11-2021	To	15-11-2021
6)	MISS T DAS	01-11-2021	To	15-11-2021
7)	MS. S G BARUAH	08-11-2021	To	15-11-2021
8)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
9)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
10)	MR. S SINHA	09-11-2021	To	18-11-2021
11)	MR S SANCHETI	11-11-2021	To	26-11-2021
12)	MR. D K SHARMA	11-11-2021	To	21-11-2021
13)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
14)	MR. R K JOSHI	12-11-2021	To	18-11-2021
15)	MR. A DAS	13-11-2021	To	30-11-2021
16)	MR. N SHARMA	15-11-2021	To	25-11-2021
17)	MR. J SARMAH	15-11-2021	To	27-11-2021
18)	MR P K BORAH	18-11-2021	To	22-11-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Monday,15th November 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
CIVIL BENCH-IV, FROM ITEM NO.1 TO 61), ALONG  
WITH THE FOLLOWING MATTERS**

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LIST DATED 15-11-2021 TO 18-11-2021, ALONG  
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**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Cont.Cas(C)/423/2021	CHAMIDA KHATUN <b>Versus</b> M S MANIVANNAN, IAS AND ANR	MR. W RAHMAN MS. S RASUL	
2	Cont.Cas(C)/428/2021	NUR JAHAN BEGOM AHMED <b>Versus</b> M S MANIVANNAN, IAS AND 2 ORS	MR. M HUSSAIN MR A K DAS	
3	WP(C)/4037/2021 FIXED	DIBRUGARH FISHERY CO OPERATIVE SOCIETY LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MS. S DEVI MR J MAHANTA	GA, ASSAM SC, M A C
	<b>WITH</b> I.A.(Civil)/1623/2021 <b>in</b> WP(C)/4037/2021	DIBRUGARH FISHERY CO OPERATIVE SOCIETY LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MR. J MAHANTA	GA, ASSAM SC, M A C
4	WP(C)/4597/2021 FIXED	M/S MAGNUM ENTERPRISES <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR G J SAIKIA MR. M BISWAS MR. K PRASAD MS M DAS	SC, AGRI. DEPARTMENT
5	WP(C)/4905/2021 FIXED	ANITA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A CHOUDHURY MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE
6	WP(C)/4906/2021 FIXED	GOLAP UDDIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD A ISLAM	GA, ASSAM SC, REVENUE SC, FINANCE
7	WP(C)/4942/2021 FIXED	ASIRUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	GA, ASSAM SC, REVENUE SC, FINANCE DEPTT. MR. R BARPUJARI SC, WATER RESOURCE

8	WP(C)/4979/2021 B/O	PRAKRITISH PAUL <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS.	MR. M A ISLAM MR J I MONDAL MS L DAS	SC, BTC
9	WP(C)/5363/2021 FIXED	MD. IMDAD HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. T SOM MR. P TELI	MR. C S HAZARIKA (GA,ASSAM-R.NO.2) MR. S BORA(SC, POLLUTION CONTROL BOARD-R.NO.3) SC, FOREST
10	WP(C)/5610/2021 FIXED	M/S S K ENTERPRISE AND ANR <b>Versus</b> FOOD CORPORATION OF INDIA AND 2 ORS	MR. M U MAHMUD MR S H MAHMUD	SC, F C I
11	WP(C)/5669/2021 FIXED	SOLEMAN SK <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A AHMED U U KHAN	SC, PNRD GA, ASSAM
12	WP(C)/5727/2021 FIXED	MD. HASSEN ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B RAHMAN	SC, CO OP GA, ASSAM
13	WP(C)/5780/2021 FIXED	GOURAV GOHAIN BORUAH <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S BANIK MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	SC, NF RLY
14	WP(C)/5968/2021	SUMBAR MUSHAHARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D DAS SR. ADV MR. K MOHAMMED	GA, ASSAM SC, REVENUE
15	WP(C)/5970/2021	RIMLEE SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A K BARUAH MR. N MAHAJAN MR A DAS	GA, ASSAM SC, WPT AND BC ASSTT.S.G.I.
16	WP(C)/5971/2021	M/S SHASS ENGINEERS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, FOREST SC, PWD
17	WP(C)/5974/2021	M/S MEENA SAW MILL <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, FOREST ASSTT.S.G.I.
18	WP(C)/5976/2021	MANIK BRAHMA MUSHAHARY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR MR. A CHETIA MR. A BORO	GA, ASSAM SC, BTC SC, PWD
19	WP(C)/5979/2021	ANSUMWI NARZARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR. A BORO MS N NEWME MR A CHETIA	GA, ASSAM SC, BTC SC, FINANCE
20	WP(C)/5983/2021	ANSUMWI NARZARY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR MR. A BORO MS N NEWME MR A CHETIA	GA, ASSAM SC, FINANCE SC, BTC
21	WP(C)/5985/2021	HITENDU RUDRAPAUL <b>Versus</b> THE STATE OF ASSAM AND 15 ORS.	DR. B AHMED MS. P ADHIKARI MR H I CHOUDHURY G UDDIN MR. A K AZAD	SC, P AND R.D. GA, ASSAM
22	WP(C)/5992/2021	PRABHAT BORA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED	SC, WATER RESOURCE
23	WP(C)/5995/2021	SHARBESH KHAN AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	DR. B AHMED MR. A K AZAD MR A ALI	SC, CO OP GA, ASSAM
24	WP(C)/5999/2021	SUKHESWAR BORUAH AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL	GA, ASSAM SC, PWD SC. REVENUE
25	WP(C)/6000/2021	DWIJENDRA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	M ALAMGEER MR. A H M R CHOUDHURY	SC, PWD SC, BTC

26	WP(C)/6002/2021	HALIMA KHATUN AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR M AHMED MR. N J DUTTA MR R A AHMED MR Z RAHMAN	SC, P AND R.D. GA, ASSAM
<b>ADMISSION</b>				
27	WP(C)/4104/2021 FIXED	DHIRAJ GUPTA AND 2 ORS <b>Versus</b> ASSAM STATE TRANSPORT CORPORATION AND 4 ORS	S ALI MR. A IKBAL MR A K RAI MRS K AGARWAL	SC, A S T C SC, TRANSPORT
28	WP(C)/4585/2021 FIXED	JHARNA DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM SC, FINANCE SC, REVENUE
29	WP(C)/4591/2021	RABINDRA NATH MANDAL <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM SC, REVENUE SC, FINANCE
30	WP(C)/5637/2021 FIXED	OM PRAKASH SAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MS. M KECHII MS M NIROLA	GA, ASSAM
<b>ORDERS</b>				
31	Cont.Cas(C)/320/2021 FIXED	MINATI DEKA <b>Versus</b> M.S. MANIVANNAN, IAS AND 2 ORS.	MR. M HUSSAIN MR A K DAS	MR. D SAIKIA (R-1) MR. J HANDIQUE (R-1) MRS. D DAS BARMAN (r-3) MR. R BORPUJARI (R-1) MS. N BORDOLOI (R-1)
32	Cont.Cas(C)/326/2021 FIXED	PINKI GHOSH <b>Versus</b> M.S. MANIVANNAN, IAS AND ANR.	MR A CHOUDHURY MR. R Deka S I AKAND	MR. D SAIKIA (R-1) MR. J HANDIQUE (R-1) MS. K PHUKAN (r-2) MR. R BORPUJARI (R-1) MS. N BORDOLOI (R-1)
33	Cont.Cas(C)/332/2021 FIXED	PREMDHAN DAS <b>Versus</b> ANURADHA ADHIKARI SARMA	MR B D DAS MR D KALITA MS A BHUYAN	
34	I.A.(Civil)/1887/2021 B/O in WP(C)/2954/2021	SEEMA MURAKA <b>Versus</b> ASSAM POWER DISTRIBUTION CO. LTD. AND 3 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR B D DAS SC, APDCL
	<b>WITH</b> WP(C)/2954/2021	SEEMA MURAKA <b>Versus</b> ASSAM POWER DISTRIBUTION CO. LTD. AND 4 ORS.	MR. R DUBEY MR. M MORE MS. A B KAYASTHA MR. A N I HUSSAIN	SC, APDCL MR. P N GOSWAMI
35	WP(C)/2866/2021 FIXED	SUREN PATOWARY AND 2 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. P P DAS MR. R AHMED	MR. A MANNAF (R-5) MR. K K PARASAR (R-1) MD A S ALI ASSTT.S.G.I. SC, SOCIAL WELFARE
36	WP(C)/4898/2021 FIXED	ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM SC, TRANSPORT
37	WP(C)/5029/2021 FIXED	M/S TRIDEEP CHANGMAI <b>Versus</b> MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL (SAMADHAAN) AND ANR	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	
<b>HEARING</b>				
38	Review.Pet./85/2017 BY SLIP, WITH WP(C)/2202/2015 (D/O)	AFJAL HUSSAIN MAZUMDER and 3 ORS <b>Versus</b> THE UNION OF INDIA and 6 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS	C.G.C. MRS.R DEVI ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 15/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A K RAY	01-11-2021	To	15-11-2021
5)	MR. I GOGOI	01-11-2021	To	15-11-2021
6)	MISS T DAS	01-11-2021	To	15-11-2021
7)	MS. S G BARUAH	08-11-2021	To	15-11-2021
8)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
9)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
10)	MR. S SINHA	09-11-2021	To	18-11-2021
11)	MR S SANCHETI	11-11-2021	To	26-11-2021
12)	MR. D K SHARMA	11-11-2021	To	21-11-2021
13)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
14)	MR. R K JOSHI	12-11-2021	To	18-11-2021
15)	MR. A DAS	13-11-2021	To	30-11-2021
16)	MR. N SHARMA	15-11-2021	To	25-11-2021
17)	MR. J SARMAH	15-11-2021	To	27-11-2021
18)	MR P K BORAH	18-11-2021	To	22-11-2021





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**[ For Monday,15th November 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
CIVIL BENCH-III, FROM ITEM NO. 1 TO 67 )  
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Cont.Cas(C)/429/2021	MANASH KUMAR NATH AND 16 ORS. <b>Versus</b> SIDDHARTH SINGH, IAS	MR. N H LASKAR MS A GAYARI	
2	WP(C)/4155/2021 FIXED	FATEMA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D A KAIYUM MR J ISLAM	GA, ASSAM
3	WP(C)/5538/2021	HEMLATA KHANIKAR @ HEMALATA KHANIKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P J SAIKIA MR. P BORDOLOI MS M NIROLA	SC, HEALTH
4	WP(C)/5833/2021 FIXED	ABDUL ROUF <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, REVENUE
5	WP(C)/5878/2021 FIXED	PARAMESH BHATTACHARYYA AND 9 ORS <b>Versus</b> ASSAM STATE WAREHOUSING CORPORATION AND 2 ORS	MR C GOSWAMI	GA, ASSAM MS. P HAZARIKA MR. K GUPTA
6	WP(C)/5937/2021 FIXED	DIPANKAR MAZUMDER AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. A K AZAD MR. A B T HAQUE	GA, ASSAM MR. J HANDIQUE(SC, REVENUE)
7	WP(C)/5958/2021	SANJIB SARMA AND 69 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	SC, AG (A AND E) GA, ASSAM
8	WP(C)/5975/2021	LUKU KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K GOSWAMI MR. N BARMAN	GA, ASSAM
9	WP(C)/5980/2021	SOHEN BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS P AGARWAL MS S BORA	SC, FOREST SC, FINANCE DEPTT.

10	WP(C)/5987/2021	GUNA PRASAD PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR B BURAGOHAIN MS. S GOGOI MR J P KACHARI	SC, CO OP SC, AG
11	WP(C)/5996/2021	PRADIP SARMA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B SARMAH MR I UDDIN MR I Y ALI	GA, ASSAM SC, LIC SC, AFC SC, FINANCE
12	WP(C)/5997/2021	RAJESH BASFOR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MRS. S ROY	GA, ASSAM ASSTT.S.G.I.
13	WP(C)/6001/2021	AWANISH BORPATRA GOHAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MS. U HAZARIKA MRS. C DAS	SC, AG SC, PWD
14	WP(C)/6003/2021	JAMENA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A R SIKDAR MR. M H TALUKDAR M M ZAMAN	GA, ASSAM
<b><u>ADMISSION</u></b>				
15	WP(C)/864/2019 B/O	AJIT KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S CHAMARIA MR. M ALI MR A N SARMAH	GA, ASSAM MR. M ISLAM (R3, R4) MS RUKMINI BARUA (R3, R4)
16	WP(C)/4127/2021 FIXED	BAKUL ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS C MEDHI MR. S NATH	SC, PWD
17	WP(C)/4138/2021 FIXED	UDDAN KHETRA COMMITTEE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY MR. M J DAS	SC, APDCL
18	WP(C)/4161/2021 FIXED	MD. HAFAZUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S CHAUHAN MR. A R SHOME MR A J GHOSH	GA, ASSAM SC, AG MR. S K MEDHI (SC, AG, R4) SC, FINANCE SC, REVENUE
19	WP(C)/4182/2021 FIXED	MISS RUKMINA KAHTUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MD. A A KHAN MR. A AHMED MR J P KACHARI U U KHAN	GA, ASSAM
20	WP(C)/4191/2021 FIXED	BIJOY CHANDRA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A K PURKAYASTHA MR. M K MAJUMDAR MR. S SHARMA MR. N K MURRY	SC, FINANCE AND TAXATION GA, ASSAM SC, AG SC, PERSONAL DEPT.
21	WP(C)/4238/2021 FIXED	AR 375Y DEPUTY COMMANDANT I LOYUMBA MEETEI <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MR. S K MEDHI (C.G.C.) ASSTT.S.G.I.
22	WP(C)/4716/2021 FIXED	BIJOY KUMAR SINGH <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR B K MISHRA MR. S ISLAM MR A HAWARI	SC, NF RLY
<b><u>ORDERS</u></b>				
23	W.P.(CrI.)/20/2021 FIXED	DIGUVAMURTHI RAMESH BABU <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 3 ORS	MR. R MAZUMDAR MR. P D NAIR MR G ALAM MR. H ROHMAN	GA, AP PP, A P

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LEAVE NOTE OF ADVOCATES FOR 15/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A K RAY	01-11-2021	To	15-11-2021
5)	MR. I GOGOI	01-11-2021	To	15-11-2021
6)	MISS T DAS	01-11-2021	To	15-11-2021
7)	MS. S G BARUAH	08-11-2021	To	15-11-2021
8)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
9)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
10)	MR. S SINHA	09-11-2021	To	18-11-2021
11)	MR S SANCHETI	11-11-2021	To	26-11-2021
12)	MR. D K SHARMA	11-11-2021	To	21-11-2021
13)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
14)	MR. R K JOSHI	12-11-2021	To	18-11-2021
15)	MR. A DAS	13-11-2021	To	30-11-2021
16)	MR. N SHARMA	15-11-2021	To	25-11-2021
17)	MR. J SARMAH	15-11-2021	To	27-11-2021
18)	MR P K BORAH	18-11-2021	To	22-11-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Monday, 15th November 2021 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

**[CRIMINAL SINGLE BENCH]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./3189/2021	CHARANJIT SINGH <b>Versus</b> THE STATE OF ASSAM	MR. P MAJUMDAR SK S HOSSAIN	PP, ASSAM
2	Bail Appln./3190/2021	SATBIR YADAV <b>Versus</b> THE STATE OF ASSAM	MR. DILIP DEY MR. J EKKA	PP, ASSAM
<b><u>MOTION</u></b>				
3	AB/3724/2021	OIBORAM PAYENG <b>Versus</b> THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
4	AB/3731/2021	ATOWAR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N UDDIN MR. M ISLAM MR R ISLAM	PP, ASSAM
5	AB/3732/2021	UTPAL BORAH AND ANR. <b>Versus</b> THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM
6	AB/3736/2021	PRANJIT BORA <b>Versus</b> THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
7	AB/3737/2021	RENU INGTIPI <b>Versus</b> THE STATE OF ASSAM	MR T THAKURIA	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
8	Bail Appln./2990/2021 FIXED	RUHUL AMIN @ RUBUL <b>Versus</b> THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
9	Bail Appln./2999/2021 FIXED	SUNANDA DAS <b>Versus</b> THE STATE OF ASSAM	MR. K D CHETRI	PP, ASSAM
10	Bail Appln./3065/2021 FIXED	JONMANI KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P P BARUAH MR. R SARMA MS. P BARMAN	PP, ASSAM
11	Bail Appln./3068/2021 FIXED	SASANKAR KALITA <b>Versus</b> THE STATE OF ASSAM	MR M DEY MR J MAHANTA	PP, ASSAM

12	Bail Appln./3070/2021 FIXED	ABDUL KUDDUS <b>Versus</b> THE STATE OF ASSAM	MR A ALI	PP, ASSAM
13	Bail Appln./3076/2021 FIXED	DHRUBAJYOTI DAS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
14	Bail Appln./3118/2021 FIXED	MD. RAMEJ ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR N J DUTTA MR N AHMED MR G P CHETIA	PP, ASSAM
<b>BAIL HEARING</b>				
15	AB/2535/2020 FIXED	ROHIT SAHU AND ANR. <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR H DAS MR. P TELI	PP, ASSAM
16	AB/16/2021 FIXED	ALFIKKAR AHMED @ MD. JON KHAN <b>Versus</b> THE STATE OF ASSAM	MR. A K AHMED MS S BARUAH	PP, ASSAM
17	AB/618/2021 FIXED	MD. HUSSAIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. T N DAS MRS C R TODI	PP, ASSAM
18	AB/1897/2021 FIXED	ELAHIA AHMOD @ MD. AHIA ALI @ EHIA AHMED @ AHIA ALOM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
19	AB/2141/2021 FIXED	MD RUHUL AMIN <b>Versus</b> THE STATE OF ASSAM	MS. N S THAKURIA	PP, ASSAM
20	AB/2239/2021 FIXED	DR NAREN SAUD <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK MR P KALITA	PP, ASSAM
21	AB/2303/2021 FIXED	SOHRAB ALI <b>Versus</b> THE STATE OF ASSAM	MR S BHUYAN MS. P K DEVI	PP, ASSAM
22	AB/2975/2021	SHAYLEN KONWAR <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
23	AB/2978/2021	PANKAJ KALITA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A K SINGH	PP, ASSAM
24	AB/2991/2021	ABDUL MAZID <b>Versus</b> THE STATE OF ASSAM	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	PP, ASSAM
25	AB/2995/2021	KHANINDRA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. S P ROY MS S DAS	PP, ASSAM
26	AB/3077/2021	DANDA DHAR DEKA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/11/2021

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|-----|------------------|------------|----|------------|
| 1)  | DR. B N GOGOI    | 27-10-2021 | To | 26-11-2021 |
| 2)  | MR. L P SHARMA   | 25-10-2021 | To | 23-12-2021 |
| 3)  | MR. R K JAIN     | 27-10-2021 | To | 10-12-2021 |
| 4)  | MR. A K RAY      | 01-11-2021 | To | 15-11-2021 |
| 5)  | MR. I GOGOI      | 01-11-2021 | To | 15-11-2021 |
| 6)  | MISS T DAS       | 01-11-2021 | To | 15-11-2021 |
| 7)  | MS. S G BARUAH   | 08-11-2021 | To | 15-11-2021 |
| 8)  | MR. A J SAIKIA   | 11-11-2021 | To | 18-11-2021 |
| 9)  | MR. R C SANCHATI | 10-11-2021 | To | 29-11-2021 |
| 10) | MR. S SINHA      | 09-11-2021 | To | 18-11-2021 |
| 11) | MR S SANCHETI    | 11-11-2021 | To | 26-11-2021 |

12)	MR. D K SHARMA	11-11-2021	To	21-11-2021
13)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
14)	MR. R K JOSHI	12-11-2021	To	18-11-2021
15)	MR. A DAS	13-11-2021	To	30-11-2021
16)	MR. N SHARMA	15-11-2021	To	25-11-2021
17)	MR. J SARMAH	15-11-2021	To	27-11-2021
18)	MR P K BORAH	18-11-2021	To	22-11-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 6**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO.1 TO 32), ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 15-11-2021 TO 18-11-2021, ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	CrI.Pet./624/2021 FIXED	SHAHINA NAZNEEN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR Z ALAM MR. U B SARMA	MR A HUSSAIN (R-2,3) J U AHMED (R-2,3) MR S R NAWAZ (R-2,3) PP, ASSAM
<b>BAIL HEARING</b>				
2	AB/3098/2021	PAPU MONI OZAH <b>Versus</b> THE STATE OF ASSAM	MR. P BORDOLOI	PP, ASSAM
3	AB/3162/2021 FIXED	ABDUL BASET @ IFU <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
4	AB/3166/2021 FIXED	PRANJIT CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR MS N ISLAM MR. K MOHAMMED	PP, ASSAM
5	AB/3287/2021 FIXED	UDITANSHU PARASHAR <b>Versus</b> THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR. K ISLAM	PP, ASSAM
6	<b>WITH</b> AB/3447/2021	DEEPTANSHU PARASHAR AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED MS. M M KOTOKY	PP, ASSAM
7	AB/3288/2021 FIXED	IMRAN HUSSAIN MOLLA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MS A BORAH MS. J GHOSH MR. U GOSWAMI	PP, ASSAM

8	AB/3293/2021 FIXED	SAROJ KR SINGHA <b>Versus</b> THE STATE OF ASSAM	MR. A PAUL	PP, ASSAM
9	AB/3300/2021 FIXED	LAKHIRAM TIMUNG <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. S KEMPRAI	PP, ASSAM
10	AB/3315/2021 FIXED	NAYANJYOTI BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. N NATH MR N TALUKDAR MS N RABHA	PP, ASSAM
11	AB/3356/2021 FIXED	RAJDIP BHUYAN <b>Versus</b> THE STATE OF ASSAM	MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	PP, ASSAM
12	AB/3393/2021 FIXED	LAKHI PANIKA AND 7 ORS <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
	<b>WITH</b>			
13	AB/3395/2021	LAKHI PANIKA AND 7 ORS <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
	<b>WITH</b>			
14	AB/3399/2021	LALIT RAJ AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
	<b>WITH</b>			
15	AB/3400/2021	LALIT RAJ AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
16	AB/3472/2021 FIXED	ENAMUL SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
17	AB/3556/2021 FIXED	JIYARUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B PATHAK MR. R THADANI MR B HAZARIKA MD. A SHEIKH	PP, ASSAM
18	AB/3570/2021 FIXED	KHANINDRA KUMAR DAS @ KHANINDRA CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM	MR N AHMED MR. A KALAM	PP, ASSAM
19	AB/3609/2021 FIXED	SUPRIYA DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
		<b>ORDERS</b>		
20	CrI.Pet./166/2021 B/O	LACHAN CHANDRA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. U K NAIR MR. M P SARMA MR. A BORO	PP, ASSAM
21	CrI.Pet./587/2021 WITH OFFICE NOTE, FIXED	MANTU BARUAH <b>Versus</b> KHARGESWAR GOSWAMI	MR DEBA KUMAR DAS MS. P BHUYAN	

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LEAVE NOTE OF ADVOCATES FOR 15/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A K RAY	01-11-2021	To	15-11-2021
5)	MR. I GOGOI	01-11-2021	To	15-11-2021
6)	MISS T DAS	01-11-2021	To	15-11-2021
7)	MS. S G BARUAH	08-11-2021	To	15-11-2021
8)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
9)	MR. R C SANCHATI	10-11-2021	To	29-11-2021



10)	MR. S SINHA	09-11-2021	To	18-11-2021
11)	MR S SANCHETI	11-11-2021	To	26-11-2021
12)	MR. D K SHARMA	11-11-2021	To	21-11-2021
13)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
14)	MR. R K JOSHI	12-11-2021	To	18-11-2021
15)	MR. A DAS	13-11-2021	To	30-11-2021
16)	MR. N SHARMA	15-11-2021	To	25-11-2021
17)	MR. J SARMAH	15-11-2021	To	27-11-2021
18)	MR P K BORAH	18-11-2021	To	22-11-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
CIVIL BENCH-II) ALONG WITH THE FOLLOWING  
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE  
LIST DATED 15-11-2021 TO 18-11-2021, ALONG  
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/3986/2021	CMJ BREWERIES PRIVATE LIMITED <b>Versus</b> THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. S SARMA (r-2) SC, INCOME TAX
2	WP(C)/4892/2021	MANARANJAN BASUMATARY AND 38 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS	SC, FINANCE SC, BTC
3	WP(C)/4902/2021	RAMENDRA NATH ROY AND 61 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR. S C BISWAS MR D BANIA MR. P S BISWAS	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
4	WP(C)/5232/2021	MUFID HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MS. P ADHIKARI MR. N HAQUE MR H I CHOUDHURY MR M HUSSAIN	SC, ELEM. EDU SC, SSA
5	WP(C)/5959/2021	MINATI ROY <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, ELEM. EDU GA, ASSAM SC, BTC
6	WP(C)/5960/2021	JUHI DEB AND 23 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. SC, N C T E
7	WP(C)/5961/2021	GITANJALI PATHAK <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM

8	WP(C)/5962/2021	ABDUL MONNAF <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. J LASKAR MR R DAS	SC, ELEM. EDU GA, ASSAM
9	WP(C)/5963/2021	ABDUR RAZZAK <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. J LASKAR MR R DAS	SC, ELEM. EDU GA, ASSAM
10	WP(C)/5964/2021	SHAHANUR AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
11	WP(C)/5965/2021	KRISHNA KANTA PEGU <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. D GOGOI MR P H KONWAR	SC, SEC. EDU. GA, ASSAM
12	WP(C)/5966/2021	DR. NIRMALA DEVI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D MAHANTA	SC, HIGHER EDU
13	WP(C)/5967/2021	DHARMENDRA PATOWARY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	S BORGHAIN MS. B DEVI MS D DAS MR BAPLU CHAKMA	SC, SEC. EDU.
14	WP(C)/5977/2021	SWELL ALOM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM
15	WP(C)/5982/2021	ABDUL MAZID <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S N TAMULI MS. A BEGUM	SC, SEC. EDU.
<b><u>ORDER (STAY VACATING)</u></b>				
16	I.A.(Civil)/1603/2021 in WP(C)/4690/2020	THE GOVERNING BODY, <b>Versus</b> DR. MD. YAMIN HASSAN AND 6 ORS.	MR. C BORUAH MR. R BORO MR A BORUAH MS A DEURI	MR DEBA KUMAR DAS MR I HASSAN SC, G U SC, U G C SC, G U SC, U G C
	<b>WITH</b> WP(C)/4690/2020	YAMIN HASSAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR DEBA KUMAR DAS MR I HASSAN	SC, HIGHER EDU SC, U G C SC, G U
<b><u>ADMISSION</u></b>				
17	WP(C)/7124/2017	MOHAN NATH <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. A R SIKDAR MS. S PARVEEN MR. N AHMED MR. A ALI MR. D SAHA	SC, HIGHER EDU GA, ASSAM SC, EDUCATION
18	WP(C)/3472/2018	TARULATA BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B GOGOI MS D DAS	SC, ELEM. EDU SC, BTC
19	WP(C)/8706/2019 FIXED	SURESH SINGH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. C GOSWAMI	SC, SEC. EDU. MR. K N CHOUDHURY MR. R M DEKA
20	WP(C)/408/2020	PROMILA DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S KALITA MS. K JAIN MS. P DAS	SC, ELEM. EDU SC, AG MR M AHMED MR A N AHMED MR. R K TALUKDAR MR. A HUSSAIN SC, FINANCE
21	WP(C)/876/2020	GOUR PRASAD HAZAM AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. B AHMED MR. A K AZAD MR. R A CHOUDHURY	SC, SEC. EDU.
22	WP(C)/2341/2020	DR. SAPONTI BORTHAKUR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA	SC, HIGHER EDU

23	WP(C)/2592/2020	RINA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU MR. N DHAR (R8) MR. A K DUTTA MR. B PURKAYASTHA MS. S DASGUPTA (R8) MR. S SUTRADHAR
24	WP(C)/2636/2020	RAJENDRA CHAUHAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	A W AMAN MR. S S S RAHMAN MR. S B RAHMAN MR S A BARBHUIYA	SC, SEC. EDU. A N HUSSAIN MS F BEGUM SC, K A A C
25	WP(C)/3806/2020	M/S. GODREJ CONSUMER PRODUCTS LTD. <b>Versus</b> UNION OF INDIA AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
26	WP(C)/3980/2020	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S B RAHMAN MR A W AMAN MR. J ABBAS	SC, HIGHER EDU K U AHMED MS P SARMA MR. A CHAMUAH, SC, UGC (RESP. No. 4) MS N HASAN
27	WP(C)/4264/2020	UPASANA PODDAR <b>Versus</b> INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI AND 5 ORS	MR. R DUBEY	MR. R P KAKOTI SR. ADV. (SC, IIT) MR A B DEY (SC, IIT) MR. S SUTRADHAR (SC, IIT) SC, IIT
28	WP(C)/4426/2020	SANCHAYITA KHAKHOLARY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR. K KALITA MR. S CHOWDHURY MR H KALITA	SC, COTTON UNIVERSITY MR. P D NAIR (SC, COTTON UNIVERSITY, R3, R4) SC, ED
	<b>WITH</b>			
29	WP(C)/2797/2020	SANCHAYITA KHAKHOLARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A SARMA MR. K KALITA MR A DAS	SC, COTTON UNIVERSITY MR. P D NAIR SC, EDU
30	WP(C)/4584/2020	PASCHIMPAR MADAN MOHAN VLP SCHOOL <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR M H AHMED MR GIAS MR M Z SHAH	SC, ELEM. EDU GA, ASSAM SC, SSA
31	WP(C)/4769/2020	SACHINDRA NATH MISRA <b>Versus</b> THE KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 2 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, KKHSOU
32	WP(C)/5463/2020	DHANJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S A HUSSAIN MR D J HALOI MR A J DAS	SC, ELEM. EDU
33	WP(C)/175/2021	RINA DEKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B CHANDA MR. N PATHAK MR. K K PARASAR	SC, HIGHER EDU MR B P BORAH (R-3, R-4) MR P J DUTTA (R-3, R-4) MR R S RONGHANG (R-3, R-4)
34	WP(C)/3166/2021 CAVT. NO.03852/021, B/O	BIREN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR D DEKA MR N J KUMAR MR. R KAMAN	SC, SEC. EDU. MR. S K DAS MR G GOSWAMI (r-6) MR R KARIM SC, N C T E MR D BARMAN FOR CAVEATOR SC, DIB. UNIVERSITY
		<b>ORDERS</b>		
35	I.A.(Civil)/604/2019 in WP(C)/1464/2017	AZHAR HUSSAIN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. J M SULAIMAN	SC, ELEM. EDU GA, ASSAM MR. S C BISWAS

	<b>WITH</b> WP(C)/1464/2017	MAHAMUDA KHATUN <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MR.R A CHOUDHURY MR.J M SULAIMAN	MR.C BARUAH (R-5) GA, ASSAM MR.S C BISWAS(R-7) SC, AG MR. S S ROY (GA, ASSAM, R-1 & 2) SC, ELEMENTARY EDUCATION MS.U NANDA(R-7) MS A PARVEEN (R-7) MR.R D PURAKAISTHA(R-7) MS.N D SARMA(R-7)
36	Cont.Cas(C)/632/2019	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES <b>Versus</b> SAMIR KUMAR SINHA	MR. K A MAZUMDER MR. A MALIK	MR. D SAIKIA MR. D P BORAH
37	Cont.Cas(C)/76/2020	SAFWANA KHATUN <b>Versus</b> PREETAM SAIKIA AND 5 ORS	MD H R AHMED MD H R AHMED	MR. D SAIKIA MR. B J TALUKDAR MR. M J BARUAH MR. M J BARUAH MR. B DEORI MS K DAS
38	Cont.Cas(C)/185/2020	BASANTA KUMAR SARMAH AND 4 ORS. <b>Versus</b> AMIT KHARE	MR. P KATAKI MRS R BEGUM MRS. M D BORUAH	
39	Cont.Cas(C)/244/2020 B/O	DIPEN GOGOI <b>Versus</b> B. KALAYAN CHAKRAVARTHY AND 3 ORS.	MRS. R DEVI	MR. D SAIKIA MR. K GOGOI
40	Cont.Cas(C)/269/2020	BRAHMANANDA KURMI <b>Versus</b> PREETOM SAIKIA AND 2 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MR. D SAIKIA (R-3) MR S M T CHISTIE (R-3) MS. N BORDOLOI
41	WP(C)/1738/2020	RAHUL KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR. P K MUNIR	SC, SEC. EDU. MR. K N CHOUDHURY (R-5) MR. T C CHUTIA, SC, AHSEC MR. R M DEKA (R-5) MR D J DAS (R-5) MR. N GAUTAM (R-5)
	<b>WITH</b> I.A.(Civil)/1558/2021 <b>in</b> WP(C)/1738/2020	TIKENDRAJIT SAIKIA <b>Versus</b> RAHUL KUMAR SARMA AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	SC, AHSEC MR. D DAS SR. ADV MR. T C CHUTIA MR. P K MUNIR SC, EDU
42	<b>WITH</b> WP(C)/274/2020	PARESH CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. R M DAS	SC, SEC. EDU.
43	WP(C)/2468/2020	MOHESWARI PATIRI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A C BORBORA MRS. R BORBORA MR. M SMITH MR. N B GOHAIN	GA, ASSAM SC, FINANCE SC, EDU
44	I.A.(Civil)/1676/2021 <b>in</b> WP(C)/264/2021	DR. LOKMAN ALI <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. M A I HUSSAIN MR A R BHUYAN MR N ISLAM	MR. K GOGOI (SC, HIGHER EDU. DEPT., R-1,2) SC, U G C (R-4)
	<b>WITH</b> WP(C)/264/2021	DR. LOKMAN ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M A I HUSSAIN MR A R BHUYAN	MR. K GOGOI (SC, HIGHER EDU. DEPT., R-1,2) SC, U G C (R-4)
45	I.A.(Civil)/1706/2021 CRP(IO)/244/2019 (D/O) <b>in</b> Review.Pet./7815/2021	P. K CHOWDHARY, IAS (RETD.) AND 2 ORS. <b>Versus</b> PRASANTA KUMAR BARUAH AND ANR.	MR. U C RABHA MR S MATAK	

**WITH**  
Review.Pet./7815/2021  
(Filing Number)

SHRI P.K CHOWDHARY, IAS AND 2 ORS. MR. U C RABHA

**Versus**

SRI PRASANTA KUMAR BARUAH AND  
ANR. A

**HEARING**

46 WP(C)/617/2016 B/O AJIT KUMAR PATWARY MR. P K MAZUMDAR SC, ELEMENTARY  
B/O **Versus** MR. R K MAZUMDAR EDUCATION  
THE STATE OF ASSAM AND 4 ORS SC, SEBA

**WITH**  
I.A.(Civil)/4038/2018  
in WP(C)/617/2016

AJIT KUMAR PATWARY MR. P K MAZUMDAR SC, ELEM. EDU  
**Versus** MR. R K MAZUMDAR SC, SEBA  
THE STATE OF ASSAM AND 4 ORS

**STAY MATTERS**

47 WP(C)/8963/2019 TRANS INDIA DEVELOPERS LTD. AND DR. A SARAF MR. S SHARMA  
ANR. MR. P DAS ASSTT.S.G.I.  
**Versus** MR. S P SHARMA SC, INCOME TAX  
THE UNION OF INDIA AND 4 ORS MR. Z ISLAM

48 WP(C)/938/2020 ANUPAM DAS AND 4 ORS. MR. K N CHOUDHURY SC, HIGHER EDU  
**Versus** MR H DAS SC, COTTON UNIVERSITY  
THE STATE OF ASSAM AND 8 ORS. MR. B C DEKA MR. JYOTIRMOY ROY  
MR. P D NAIR  
MR. S SARMA  
MR. C CHAKRAVARTY  
MR D DAS

**WITH**  
I.A.(Civil)/1850/2020  
in WP(C)/938/2020

ANUPAM DAS AND 4 ORS. MR H DAS SC, COTTON UNIVERSITY  
**Versus** MR. P D NAIR  
THE STATE OF ASSAM AND 8 ORS.

49 **WITH** WP(C)/9474/2019 DR. ANUPAM DAS AND 4 ORS MR H DAS SC, HIGHER EDU, SC,  
**Versus** MR. B C DEKA COTTON UNIVERSITY  
THE COMMISSIONER AND SECRETARY MR. P D NAIR  
AND 5 ORS

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LEAVE NOTE OF ADVOCATES FOR 15/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A K RAY	01-11-2021	To	15-11-2021
5)	MR. I GOGOI	01-11-2021	To	15-11-2021
6)	MISS T DAS	01-11-2021	To	15-11-2021
7)	MS. S G BARUAH	08-11-2021	To	15-11-2021
8)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
9)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
10)	MR. S SINHA	09-11-2021	To	18-11-2021
11)	MR S SANCHETI	11-11-2021	To	26-11-2021
12)	MR. D K SHARMA	11-11-2021	To	21-11-2021
13)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
14)	MR. R K JOSHI	12-11-2021	To	18-11-2021
15)	MR. A DAS	13-11-2021	To	30-11-2021
16)	MR. N SHARMA	15-11-2021	To	25-11-2021
17)	MR. J SARMAH	15-11-2021	To	27-11-2021
18)	MR P K BORAH	18-11-2021	To	22-11-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday, 15th November 2021 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CIVIL BENCH-I]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	El.Pet./3/2021 FIXED	SHANKAR PRASAD RAY <b>Versus</b> PHANI BHUSAN CHOUDHURY	MR. N BORAH MR. J PATOWARY MR P K BORA	MR. P N GOSWAMI MR P P MEDHI
	<b>WITH</b> I.A.(Civil)/1272/2021 <b>in</b> El.Pet./3/2021	PHANI BHUSAN CHOUDHURY <b>Versus</b> SHANKAR PRASAD RAY	MR. P N GOSWAMI MR P P MEDHI	MR. J PATOWARY MR. N BORAH
	<b>WITH</b> I.A.(Civil)/1447/2021 <b>in</b> El.Pet./3/2021	SHANKAR PRASAD RAY <b>Versus</b> PHANI BHUSAN CHOUDHURY	MR. N BORAH MR. J PATOWARY MR P K BORA	MR. P N GOSWAMI
	<b>WITH</b> I.A.(Civil)/1484/2021 <b>in</b> El.Pet./3/2021	SHANKAR PRASAD RAY <b>Versus</b> PHANI BHUSAN CHOUDHURY	MR. N BORAH MR. J PATOWARY MR P K BORA	MR. P N GOSWAMI MR P P MEDHI
	<b>WITH</b> I.A.(Civil)/1674/2021 <b>in</b> El.Pet./3/2021	PHANI BHUSAN CHOUDHURY <b>Versus</b> SHANKAR PRASAD RAY B	MR. P N GOSWAMI MR P P MEDHI	MR. J PATOWARY MS. N BORAH
<b>BAIL HEARING (BA)</b>				
2	AB/2075/2021	DR. HARI CHANDRA MAHANTA <b>Versus</b> THE STATE OF ASSAM	MR N DUTTA MS S SARMA HAZARIKA MR A ATREYA	PP, ASSAM
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
3	RSA/102/2019	MD SAYDUR RAHMAN MAZUMDAR AND 8 ORS <b>Versus</b> TUTA MIA LASKAR	MR. M H RAJBARBHUIYAN MS. S RASUL	MS. R CHOUDHURY MR. A H M R CHOUDHURY
	<b>WITH</b> I.A.(Civil)/1704/2019 <b>in</b> RSA/102/2019	MD SAYDUR RAHMAN MAZUMDAR AND 8 ORS <b>Versus</b> TUTA MIA LASKAR	MR. M H RAJBARBHUIYAN MS. S RASUL	
4	RSA/96/2020	SHRI GOURANGA MANDAL AND 4 ORS <b>Versus</b> DEBO DAS SARKAR	MR P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS. K KALITA	

	<b>WITH</b> I.A.(Civil)/1445/2020 <b>in</b> RSA/96/2020	SHRI GOURANGA MANDAL AND 4 ORS <b>Versus</b> DEBO DAS SARKAR	MR P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS. K KALITA	
5	RSA/124/2020	LAL MIA <b>Versus</b> SHANKERLAL SUTRADHAR @ SHANKER SUTRADHAR AND 2 ORS.	MR. U N CHATTRY MR. O LASKAR	
6	RSA/87/2021	MR. SAMIRAN DEY <b>Versus</b> MR. RANJU ROY AND 3 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY	
7	RSA/90/2021	MD. MOKBUL HUSSAIN AND ANR <b>Versus</b> MD. JALAL UDDIN @ JAMALUDDIN AND 17 ORS	MR. M U MAHMUD MR. M ALI MR S ISLAM	MS. R CHOUDHURY MS S S ZIA
<b><u>ORDERS</u></b>				
8	I.A.(CrI.)/343/2021 BA 1153/2020(D/O) <b>in</b> Bail Appln./1153/2020	SANJOY KR. JHA <b>Versus</b> THE STATE OF ASSAM	MS. M MEDHI MS. S DEVI	PP, ASSAM
<b><u>HEARING</u></b>				
9	MACApp./87/2011 WITH LCR	PANAPATI DEVI <b>Versus</b> MD. ABIDUR RAHMAN and 2 ORS	MR.J SINGH MR.R RABHA MR.A HANIFA	MR.S DASGUPTA MR.K K BHATTA MR.R K BHATRA MR A SAIKIA MR.J BHAGWATI
10	<b>WITH</b> MACApp./245/2010	SMT ROMAWATI DIVI <b>Versus</b> MD.ABIDUR RAHMAN and 2 ORS	MR.J SINGH MR.R RABHA MR.A HANIFA	
11	<b>WITH</b> MACApp./233/2012	NATIONAL INSURANCE CO. LTD., <b>Versus</b> SMTI. PANAPATI DEVI and ORS,	MR.K K BHATTA MR.R K BHATRA MS.J BHAGAWATI MR.V SHARMA	MR.D K DAS MS.M CHOUDHURY MR.M CHOUDHURY MR.R GOSWAMI MR.I ALAM MR.D CHAKRABORTY MR.S DUTTA
	<b>WITH</b> MC/3259/2012 <b>in</b> MACApp./233/2012	NATIONAL INSURANCE CO. LTD., <b>Versus</b> SMTI. PANAPATI DEVI and ORS,	MR.K K BHATTA MR.R K BHATRA MR.V SHARMA MS.J BHAGAWATI	MR.D K DAS MS.M CHOUDHURY MR.M CHOUDHURY MR.R GOSWAMI MR.I ALAM MR.D CHAKRABORTY MR.S DUTTA
12	<b>WITH</b> MACApp./115/2013	NATIONAL INSURANCE CO. LTD., <b>Versus</b> SMTI. ROMAWATI DEVI and 8 ORS,	MR.K K BHATTA MR.R K BHATRA MS.J BHAGAWATI MR.V SHARMA	MR.D K DAS MR.R GOSWAMI MR.I ALAM MR.D CHAKRABORTY MR.M CHOUDHURY MR.S DUTTA
	<b>WITH</b> MC/1078/2013 <b>in</b> MACApp./115/2013	NATIONAL INSURANCE CO. LTD., <b>Versus</b> SMTI. ROMAWATI DEVI and 8 ORS,	MR.K K BHATTA MR.R K BHATRA MS.J BHAGAWATI MR.V SHARMA	MR.D K DAS MR.R GOSWAMI MR.I ALAM MR.D CHAKRABORTY MR.M CHOUDHURY MR.S DUTTA
13	MACApp./123/2014 WITH LCR	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> DIPALI SARKAR and 2 ORS.	MS.N MODI MR.M CHOUDHURY MR.S DUTTA	MR.T J MAHANTA(Sr.Adv.)(R-1) MS. P BHATTACHARYA MS. P BHATTACHARYA MS. P BHATTACHARYA MS. P BHATTACHARYA MR.A BARUA(R-1) MR.S SINGHR-1



**WITH**  
I.A.(Civil)/3819/2019  
in MACApp./123/2014

SMTI. DIPALI SARKAR AND ANR.  
**Versus**  
NEW INDIA ASSURANCE CO. LTD. AND  
ANR.

MR. T J MAHANTA  
MS. P BHATTACHARYA  
MR. A BORUA

MS. N MODI  
MR SISHIR DUTTA  
MR. M CHOUDHURY

14 MACApp./227/2015  
WITH LCR

SMTI SUSILA DEVI and 4 ORS  
**Versus**  
SRI PRAKASH GUPTA and 2 ORS

MR.M TALUKDAR  
MR.P J BARMAN

MR.A SAHAD(R-3)  
MR.S BHATTACHARYAR-3  
MR. R GOSWAMI (R3)  
MR.J B SAIKIA(R-3)  
MS. M SAIKIA (R3)  
MS. P BORTHAKUR (R3)

15 MACApp./259/2017  
WITH LCR

BABUL KONWAR and 2 ORS,  
**Versus**  
THE ORIENTAL INSURANCE CO. LTD. and  
ORS,

MR.A K GUPTA  
MS.M KECHII

MRM H AHMED  
MR.M R CHOUDHURY  
MR.B K PURKAYASTHA  
MS.M CHOUDHURY  
MR.S DUTTA  
MR.C SHARMA  
MSP DIHINGIA  
MS.U K PURKAYASTHA

16 MACApp./496/2017  
WITH LCR

SAILADHAR DAS  
**Versus**  
THE REGIONAL MANAGER and 3 ORS,

MR. A C SARMA  
MR. S SAIKIA  
MR. K R BORA  
MR. N KALITA

MR. S BHUYAN  
MRS. S ROY  
MR. R GOSWAMI  
MR. S ROY  
MR. D DEKA (R-1)  
MS. M SAIKIA  
MS. P BORTHAKUR(R-1)  
MS. I DAS  
MS. A THAKURIA

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LEAVE NOTE OF ADVOCATES FOR 15/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A K RAY	01-11-2021	To	15-11-2021
5)	MR. I GOGOI	01-11-2021	To	15-11-2021
6)	MISS T DAS	01-11-2021	To	15-11-2021
7)	MS. S G BARUAH	08-11-2021	To	15-11-2021
8)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
9)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
10)	MR. S SINHA	09-11-2021	To	18-11-2021
11)	MR S SANCHETI	11-11-2021	To	26-11-2021
12)	MR. D K SHARMA	11-11-2021	To	21-11-2021
13)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
14)	MR. R K JOSHI	12-11-2021	To	18-11-2021
15)	MR. A DAS	13-11-2021	To	30-11-2021
16)	MR. N SHARMA	15-11-2021	To	25-11-2021
17)	MR. J SARMAH	15-11-2021	To	27-11-2021
18)	MR P K BORAH	18-11-2021	To	22-11-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,15th November 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

COURT NO: 11

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO. 33 TO 63 ) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 15-11-2021 TO 18-11-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./3096/2021 B/O	ANITA BORO AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R MAJUMDAR MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	PP, ASSAM
2	Bail Appln./3177/2021	NUR ALOM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. I H BARBHUIYA MD A RAHMAN	PP, ASSAM
3	Bail Appln./3179/2021	RANJIT MALAKAR <b>Versus</b> THE STATE OF ASSAM	MR. M K SHARMA MR S DASGUPTA	PP, ASSAM
4	Bail Appln./3180/2021	KAMLESH RAY <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH MR. A K DAS MS. R DEVI	PP, ASSAM
5	Bail Appln./3182/2021	AKIL ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M A CHOUDHURY MR. T U BHUYAN	PP, ASSAM
6	Bail Appln./3186/2021	SARIFUL ISLAM AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A A AHMED	PP, ASSAM
<b>MOTION</b>				
7	AB/3683/2021	MD. PINKU ALI AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS A LAHKAR MS. A KAUSHAR	PP, ASSAM
8	AB/3725/2021	RAKHAL DAS @ RASAL DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR D KALITA MD S HOQUE	PP, ASSAM

9	AB/3727/2021	HABELUDDIN <b>Versus</b> THE STATE OF ASSAM	MR Z RAHMAN MR S DEKA	PP, ASSAM
10	AB/3728/2021	KOFIL UDDIN AHMED @ KAPIL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. N J KHATANIAR MR. J SINGH	PP, ASSAM
11	AB/3729/2021	RAMJAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. P A AHMED MRS. R BARKATAKY MR. A U AHMED	PP, ASSAM
12	AB/3733/2021	SHAHIDUL ISLAM AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
13	AB/3734/2021	SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
14	AB/3735/2021	ZAHIDUR ISLAM SK @ JAHIDUL ISLAM @ JAMINUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
15	AB/3738/2021	BASANTA TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
16	AB/3740/2021	FAKRUL ALOM BORBHUIYA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
17	Bail Appln./2077/2021 FIXED	NITUL KALITA <b>Versus</b> THE STATE OF ASSAM	MR F KHAN MR U CHAUDHURY MS D BARUAH MS B BARMAN	PP, ASSAM
18	Bail Appln./2472/2021 FIXED	KOILASH BHUYAN <b>Versus</b> THE STATE OF ASSAM	MR. K K HANDIQUE	PP, ASSAM
19	Bail Appln./2915/2021 FIXED	PULAK BAISHYA <b>Versus</b> THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
20	Bail Appln./2986/2021 FIXED	ATAUR RAHMAN @ MD. ATAUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
21	<b>WITH</b> Bail Appln./2958/2021	RITA SWARGIARY <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
22	<b>WITH</b> Bail Appln./3028/2021	MD. JAHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR D R GOGOI MS. S E AHMED MD A A HUSSAIN	PP, ASSAM
23	<b>WITH</b> Bail Appln./3032/2021	SAMSUL HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
24	<b>WITH</b> Bail Appln./3055/2021	RAJIB KUMAR DEKA <b>Versus</b> THE STATE OF ASSAM	MR. K K DEKA MR J KALITA	PP, ASSAM
25	<b>WITH</b> AB/3565/2021	NURUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MD A K AHMED	PP, ASSAM
26	Bail Appln./2995/2021 FIXED	ABUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
27	Bail Appln./3001/2021 FIXED	DIPAK KR ROY <b>Versus</b> THE STATE OF ASSAM	MR B KAKATI MR A ALI MRS. R BORO	PP, ASSAM

28	Bail Appln./3077/2021 FIXED	KUSHAL MEDHI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MS. N M DEKA	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
29	AB/995/2020 FIXED	NUR NOBI HOQUE <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED	PP, ASSAM
30	I.A.(Cr.)/416/2021 FIXED in AB/2722/2021 <b>WITH</b> AB/2722/2021	SYED JAFAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MS L HMAR	PP, ASSAM
	<b>WITH</b> AB/2722/2021	SYED JAFAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MS L HMAR	PP, ASSAM
31	AB/2703/2021  <b>WITH</b>	BARUN RABHA <b>Versus</b> THE STATE OF ASSAM	MR. S R RABHA MR. R BAISHYA	PP, ASSAM
32	AB/2721/2021  <b>WITH</b> I.A.(Cr.)/418/2021 in AB/2721/2021	SAROJINI RAJBONGSHI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MS L HMAR	PP, ASSAM
	<b>WITH</b> I.A.(Cr.)/418/2021 in AB/2721/2021	SAROJINI RAJBONGSHI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MS L HMAR	PP, ASSAM
33	AB/2736/2021  <b>WITH</b>	NANDO LAL SHAHU <b>Versus</b> THE STATE OF ASSAM	MRS L BORUAH MS M BORAH MR P K GOSWAMI MR. B B BORAH	PP, ASSAM
34	AB/2743/2021  <b>WITH</b>	HITESH DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
35	AB/2761/2021  <b>WITH</b>	RAHIM ALI <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
36	AB/2781/2021  <b>WITH</b>	NAJRUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. N ZAMAN MR. A GANGULY MR T CHHETRI	PP, ASSAM
37	AB/2806/2021  <b>WITH</b>	KULDIP BARMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA MR. R D BHUYAN MR D DEKA	PP, ASSAM
38	AB/2867/2021  <b>WITH</b>	DIBAKAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR M REJA MR. P S BISWAS MS. J GHOSH A CHAKMA MRS I BEGUM	PP, ASSAM
39	AB/3130/2021  <b>WITH</b>	PUJA BARMAN <b>Versus</b> THE STATE OF ASSAM	MS C MEDHI MR. U K BARMAN MR H ALI MS A KALITA	PP, ASSAM
40	AB/3578/2021	DIMBESWAR THAKURIA <b>Versus</b> THE STATE OF ASSAM	MR. U N CHATTRY MR. O LASKAR	PP, ASSAM
41	AB/526/2021 FIXED	RIAJ UDDIN LASKAR AND 7 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM

42	AB/742/2021 BA 608/2021(D/O), FIXED	MINARA BEGOM @ MINA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	MR. T DEURI PP, ASSAM
43	AB/1060/2021 FIXED	NABIZUR RAHMAN @ MIRNAL HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MD R ALI	PP, ASSAM
44	AB/1116/2021 FIXED	SHYAMAL SARMA BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	PP, ASSAM
45	AB/1639/2021 FIXED	SAHABUDIN ALI @ SAHEB ALI <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR. K N KALITA MR B ISLAM	PP, ASSAM
46	AB/1804/2021 FIXED	HASMAT ALI <b>Versus</b> THE STATE OF ASSAM	MR. J A AHMED MR. K M HASSAN	PP, ASSAM
47	AB/1814/2021 FIXED	KRISHNA LOHAR <b>Versus</b> THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM
48	AB/2067/2021 FIXED	KAMUL AHMED BARBHUIYA @ KAMUL AHMED <b>Versus</b> STATE OF ASSAM	MRS. R RONGMEI MRS. S ISLAM	PP, ASSAM
49	AB/2428/2021 BA 2087/2021(D/O), FIXED	MD. SAIDUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. P ADHIKARI G UDDIN MR. A UDDIN	PP, ASSAM
50	AB/2474/2021 FIXED	HARESWAR DEKA <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR	PP, ASSAM
51	Bail Appln./2482/2021 FIXED	AMIT KHETAWAT @ RAJ KETOWAT @ AMIT KHETOWAT <b>Versus</b> THE STATE OF ASSAM	MR. B K MAHAJAN MR. P P BARUAH MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. S NEOG MS. S G BARUAH PP, ASSAM
52	AB/2487/2021 FIXED	NRIPENDRA DAS <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR	PP, ASSAM
53	AB/2491/2021 FIXED	NIPUN KAMAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
54	AB/2532/2021 FIXED	NASIRUDDIN AHMED @ NASIR HUSSAIN AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MR. DITUL DAS	PP, ASSAM
55	AB/2707/2021 FIXED	MATLEB ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M A I HUSSAIN MR. A K AHMED MR A AHMED	PP, ASSAM
56	AB/2727/2021 FIXED	MOSIA NESSA @ MAZIRAN BIBI <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
57	AB/2766/2021 FIXED	SABER ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
58	AB/2928/2021 FIXED	MD SUHAIL AHMED CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MD S HOQUE MR. M DEKA MR S JAFRI	PP, ASSAM
59	AB/2935/2021 FIXED	PRITAM ROY AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. M MALLIK MS M BORAH	PP, ASSAM
60	AB/2937/2021 FIXED	DULAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A D CHOUDHURY MR. S CHOWDHURY	PP, ASSAM

61	AB/2949/2021 FIXED	ALI HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
62	AB/2958/2021 FIXED	MANJEET SINGH @ BHASKAR SINGH <b>Versus</b> THE STATE OF ASSAM	MR N J DAS	PP, ASSAM
63	AB/2960/2021 FIXED	AMIR ALI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
64	AB/2965/2021 WITH LCR, FIXED	HANIF ALI <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
65	AB/2983/2021 FIXED	SOZIMUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. S K DAS MR R KARIM MR D BARMAN	PP, ASSAM
66	AB/3029/2021 FIXED	NIZAMUDDIN ANSARI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR N N UPADHYAYA	PP, ASSAM
<b>WITH</b>				
67	AB/3034/2021	DR. BHUPENDRA NARAYAN MAHANTA <b>Versus</b> THE STATE OF ASSAM	MR D BORUAH MR N N UPADHYAYA	PP, ASSAM
68	AB/3056/2021 FIXED	RABINDRA WARI @ RABINDRA WARY <b>Versus</b> THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	PP, ASSAM
69	AB/3082/2021 FIXED	FARNAZ AHMED <b>Versus</b> THE STATE OF ASSAM	MR. T K MISRA MS. K BAYAN MR. S K ROY	PP, ASSAM
70	AB/3104/2021 FIXED	IMAN HUSSAIN ALI @ IMAM ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
71	AB/3341/2021 FIXED	ASHRAFUL ALAM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
72	AB/3351/2021 FIXED	DEEPAK KUMAR JAIN <b>Versus</b> THE STATE OF ASSAM	MR K JAIN N ALAM MS. H FATIMA MR A K RAI	PP, ASSAM
73	AB/3391/2021 FIXED	MANORANJAN SARKAR @ HOTKA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B HALDAR MR. S BARMAN MR B DEORI	PP, ASSAM
74	AB/3441/2021 FIXED	NILUTPAL DEKA @ NILU DEKA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MS. B BHUYAN MS B MAHANTA	PP, ASSAM
<b><u>ORDERS</u></b>				
75	CrI.A./145/2020 WITH LCR 4 FILES	ABDUL BARI LASKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	PP, ASSAM
76	CrI.A./152/2021 WITH OFFICE NOTE	BOLORAM NAMODAS AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM
77	CrI.A./155/2021 WITH OFFICE NOTE	REJEK ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S C DAS MR P BURAGOHAIN	PP, ASSAM
78	CrI.Pet./537/2021 FIXED	MD. FAZAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N HOQUE MD. S HUDA MR. Md. ARIF	PP, ASSAM
79	CrI.Pet./538/2021 WITH OFFICE NOTE, FIXED	SAFIQUL AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI N ISLAM	PP, ASSAM

**HEARING**

80	I.A.(CrI.)/454/2017 WITH LCR 6 FILES <b>in</b> CrI.A./234/2017 <b>WITH</b> CrI.A./234/2017	SRI AJOY TAMULY <b>Versus</b> STATE OF ASSAM and ANR	MR.M DUTTA MR.A BARUA	PP, ASSAM
81	CrI.A./5/2021 WITH LCR 6 FILE	SRI AJOY TAMULY <b>Versus</b> STATE OF ASSAM and ANR BIJOY SINGH PHANGCHO <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR.M DUTTA MR.A BARUA  MR T KALITA MR. B DEKA J DASGUPTA MR P J DUTTA MR. A KAKATI	MR.K BORUAH(R-2) MR.P BORDOLOIR-2 PP, ASSAM  PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A K RAY	01-11-2021	To	15-11-2021
5)	MR. I GOGOI	01-11-2021	To	15-11-2021
6)	MISS T DAS	01-11-2021	To	15-11-2021
7)	MS. S G BARUAH	08-11-2021	To	15-11-2021
8)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
9)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
10)	MR. S SINHA	09-11-2021	To	18-11-2021
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12)	MR. D K SHARMA	11-11-2021	To	21-11-2021
13)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
14)	MR. R K JOSHI	12-11-2021	To	18-11-2021
15)	MR. A DAS	13-11-2021	To	30-11-2021
16)	MR. N SHARMA	15-11-2021	To	25-11-2021
17)	MR. J SARMAH	15-11-2021	To	27-11-2021
18)	MR P K BORAH	18-11-2021	To	22-11-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**[ For Monday,15th November 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 12**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL PETITION) ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 15-11-2021 TO 18-11-2021, ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./3175/2021	EKRAMUL HOQUE @ EKRAMUL HAQUE @ IKRAMUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. P P BORTHAKUR MISS. R BORAH MR. T MADHUKALLYA	PP, ASSAM
2	Bail Appln./3176/2021	SUSHIL PRASAD SAHU @ SUSHIL SAHU AND ANR. <b>Versus</b> THE UNION OF INDIA	MR. C DAS	SC, NCB
3	Bail Appln./3181/2021	MD. AMIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
4	Bail Appln./3183/2021	MANNAS PRATIM SARMA <b>Versus</b> THE STATE OF ASSAM	MR. U J SAIKIA	PP, ASSAM
5	Bail Appln./3184/2021	RAJA MANDAL <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
6	Bail Appln./3185/2021	RASHID AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A K TALUKDAR MR. S ISLAM	PP, ASSAM
7	Bail Appln./3188/2021	JAINAL ABDIN @ JAINAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
8	Bail Appln./3191/2021	SHAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM

**MOTION**



9	AB/3726/2021	AATISH MISHRA <b>Versus</b> THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
10	AB/3730/2021	ISLAM UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. A H ALAMGIR MR J R LASKAR	PP, ASSAM
11	AB/3739/2021	BHUPENDRA SINGH <b>Versus</b> NARCOTICS CONTROL BUREAU (NCB)	MR B KAUSHIK MR. S HAZARIKA	MR. S C KEYAL SC, NCB
12	AB/3741/2021 B/O	JITENDRA PRASAD @ JITEN SHAH <b>Versus</b> THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
<b><u>ADMISSION</u></b>				
13	Tr.P.(CrI.)/24/2017	MAMPI BISWAS <b>Versus</b> RABINDRA CHANDRA MITRA	MS.D GHOSH MS.N DEKA	MS.P AHMED MS.H BUZAR BARUAH
14	CrI.Pet./977/2018	KENLI NYORAK <b>Versus</b> MARPHY ETE LOLLEN	MR. P BORA MS. M KECHII MR. M SAHEWALLA	MR. A DHAR MS. D GHOSH MD F FARIDI
15	CrI.A./159/2021	RAJESH RAM @ RAJESHWAR RAM <b>Versus</b> THE STATE OF ASSAM	MR. A L MANDAL	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/398/2021 <b>in</b> CrI.A./159/2021	RAJESH RAM @ RAJESHWAR RAM <b>Versus</b> THE STATE OF ASSAM	MR. A L MANDAL	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
16	Bail Appln./1772/2021 SCANNED COPY OF CASE RECORD AND CASE DIARY, FIXED	MD. ABDUL ALI @ BADSA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B HALDAR MR B DEORI	PP, ASSAM
17	Bail Appln./2109/2021 SCANNED COPY OF CASE DIARY, FIXED	RAJAT RABHA <b>Versus</b> THE STATE OF ASSAM	MR K K BHATTACHARYYA	PP, ASSAM
18	Bail Appln./2134/2021 FIXED	ABU SUFIAN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
19	Bail Appln./2260/2021 FIXED	HASMAT ALI @ HASMAT ALI SEKH <b>Versus</b> THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM	PP, ASSAM
20	Bail Appln./2629/2021 FIXED	MD. AMZAD ALI @ AMZAD ALI <b>Versus</b> THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
21	Bail Appln./2815/2021 FIXED	JAYNAL ABEDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS A CHAKMA	PP, ASSAM
22	Bail Appln./2852/2021 FIXED	MANAB JYOTI KALITA <b>Versus</b> THE STATE OF ASSAM	MR. B K DAS M N KHAN	PP, ASSAM
23	Bail Appln./2922/2021 FIXED	DILWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ	PP, ASSAM
24	Bail Appln./2976/2021 FIXED	SHAHANUR ALI @ SAHANUR ALI <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. N I KHAN	PP, ASSAM
25	Bail Appln./3005/2021 FIXED	KRISHNA CHOUDHURY @ GETHU <b>Versus</b> THE STATE OF ASSAM	MR. T K MISRA MS. K BAYAN	PP, ASSAM
26	Bail Appln./3016/2021 FIXED	MD. MOIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MS. R CHOUDHURY MR. D HUSSAIN	PP, ASSAM

27	Bail Appln./3019/2021 FIXED	DIPAK MAZUMDER <b>Versus</b> THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR J DAS MR N K DEV NATH	PP, ASSAM
28	Bail Appln./3033/2021 FIXED	SOHI JUDDIN ALI @ MD. SAHIJUDDIN ALI <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM MS. R R BORAH	PP, ASSAM
29	Bail Appln./3060/2021 FIXED	SAKIL MUSTAK ALAM <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MS R DEKA	PP, ASSAM
30	Bail Appln./3075/2021 FIXED	RUHUL AMIN @ RUBUL <b>Versus</b> THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
<b>WITH</b>				
31	Bail Appln./2988/2021	RUHUL AMIN @ RUBUL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
32	Bail Appln./3078/2021 FIXED	BITU KEOT <b>Versus</b> THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
33	Bail Appln./3089/2021 FIXED	MONIRUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	M ALAMGEER MR. A H M R CHOUDHURY	PP, ASSAM
34	Bail Appln./3123/2021 FIXED	SIDDHESWAR RABHA <b>Versus</b> THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
35	AB/163/2021 FIXED	NAGEN TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MS. S. TODI MR R HOQUE	PP, ASSAM
36	AB/910/2021 FIXED	NALINI DAS BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. S BORTHAKUR MR. U K DEKA	PP, ASSAM
37	AB/1622/2021 FIXED	KUDDUS ALI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY M ALAMGEER MR. A H M R CHOUDHURY	PP, ASSAM
38	AB/2315/2021 FIXED	JAYANTA DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	PP, ASSAM
39	AB/2659/2021 FIXED	BINOD PATIR @ BINOD PADER <b>Versus</b> THE STATE OF ASSAM	MR. M K NEOG	PP, ASSAM
40	AB/2837/2021 FIXED	SAGAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. N J KHATANIAR MR. V A CHOWDHURY	SC, EXCISE DEPTT.
41	AB/2857/2021 FIXED	MD. FULCHAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P THAKURIA MR. D KHAKHALARY	PP, ASSAM
42	AB/2875/2021 FIXED	THUNU MONI KALITA <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
43	AB/3110/2021 FIXED	DHIRAJ DAS <b>Versus</b> THE STATE OF ASSAM	MR. M SARANIA MD. S U AHMED MR H MEDHI	PP, ASSAM
44	AB/3158/2021 FIXED	SAHINUR MONDAL @ MD. SAHINUR MONDAL <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
45	AB/3479/2021 FIXED	EAKUB ALI @ EYAKUB ALI TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. B HALDAR MR B DEORI MR. D J NATH	PP, ASSAM

46	AB/3664/2021 FIXED	MANJU BARUAH @ MANJU BORUAHA <b>Versus</b> THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM
<b>ORDERS</b>				
47	I.A.(CrI.)/621/2017 WITH OFFICE NOTE in CrI.A./299803/2017	CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> AMARJYOTI BEZBARUAH and 15 ORS,	MR. S C KEYAL SC, CBI	S K LAHKAR MR. A K PURKAYASTHA(R-8) D TALUKDAR MR. G CHOUDHURYR-6and7, 9 to 16 MR. S DAS(R-8) MR. M K MAJUMDAR(R-8) P CHOUDHURY MR. K K GOSWAMI(R- 6&7, 9 to 16)
	<b>WITH</b> CrI.A./299803/2017 (Filing Number)	CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> SHRI AMARJYOTI BEZBARUAH and 15 ORS	MR.S C KEYAL	
	<b>WITH</b> CrI.L.P./85/2017	CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> AMARJYOTI BEZBARUAH and 15 ORS,	MR.S C KEYAL SC, CBI	MR S DAS MR. G CHOUDHURY(R-6&7, 9 to 16) MR.K K GOSWAMIR-6and7, 9 to 16
48	CrI.L.P./23/2019 in CrI.A./1946/2019	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> SRI M. P. ADVANI	MR. S C KEYAL	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR J DAS
	<b>WITH</b> CrI.A./1946/2019 (Filing Number)	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> SHRI M.P. ADVANI		
	<b>WITH</b> I.A.(CrI.)/225/2019	DIRECTOR, CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> SHRI M.P. ADVANI	MR. S C KEYAL	
49	I.A.(CrI.)/406/2020 WITH LCR 3 FILES in CrI.A./169/2020	ABDUL BATEN <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS. B GOGOI MR. M K SHARMA	PP, ASSAM
	<b>WITH</b> CrI.A./169/2020	ABDUL BATEN <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS. B GOGOI MR. M K SHARMA	PP, ASSAM
50	CrI.Pet./504/2020	ARIF HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P MAJUMDAR	PP, ASSAM
51	CrI.A./2/2021 WITH LCR 5 FILES	PARESH KAIBARTA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	MR. A GANGULY MR. A DUTTA PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/1/2021 in CrI.A./2/2021	PARESH KAIBARTA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	PP, ASSAM
52	CrI.A./129/2021 WITH OFFICE NOTE, LCR 4 FILES	RAUSAN ALI MANDAL @ RAUSON ALI MANDAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	S I AKAND MR. M A MONDAL	PP, ASSAM
53	CrI.Pet./209/2021	JOY KUMAR SINGH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM

54	Crl.Pet./562/2021 WITH OFFICE NOTE	ABHIMANYU DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P MAJUMDAR SK S HOSSAIN	PP, ASSAM
55	Crl.Pet./577/2021 FIXED	BISWAJIT GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K BORAH	PP, ASSAM
56	Crl.Pet./598/2021 FIXED	NANDKISHORE BASFORE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR D CHOUDHURY MR M CHOUDHURY MR S DIFUSA MR N RAY	PP, ASSAM
<b>HEARING</b>				
57	Crl.A./447/2019 WITH LCR (FOUR FILES), B/O	PRASANNA THAKURIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K DAS	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/892/2019 <b>in</b> Crl.A./447/2019	PRASANNA THAKURIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K DAS	PP, ASSAM
58	Crl.Rev.P./218/2020 WITH LCR 1 FILE	SATISH DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B PHUKAN MR. P KR KALITA	MS. B BARUAH MR. N K MURRY PP, ASSAM
59	Crl.Pet./310/2020 WITH LCR 1 FILE, FIXED	SAHAR ALI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S AHMED MD Y ALI	MR. A K AHMED MD R ALI PP, ASSAM
60	Crl.A./19/2021 WITH LCR 4 FILES, B/O	SURJYA BARMAN <b>Versus</b> THE STATE OF ASSAM.	MR. N BARMAN MS H AHMED MS P RABHA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A K RAY	01-11-2021	To	15-11-2021
5)	MR. I GOGOI	01-11-2021	To	15-11-2021
6)	MISS T DAS	01-11-2021	To	15-11-2021
7)	MS. S G BARUAH	08-11-2021	To	15-11-2021
8)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
9)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
10)	MR. S SINHA	09-11-2021	To	18-11-2021
11)	MR S SANCHETI	11-11-2021	To	26-11-2021
12)	MR. D K SHARMA	11-11-2021	To	21-11-2021
13)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
14)	MR. R K JOSHI	12-11-2021	To	18-11-2021
15)	MR. A DAS	13-11-2021	To	30-11-2021
16)	MR. N SHARMA	15-11-2021	To	25-11-2021
17)	MR. J SARMAH	15-11-2021	To	27-11-2021
18)	MR P K BORAH	18-11-2021	To	22-11-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,15th November 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 13**

**[CIVIL BENCH-III, I AND CRIMINAL MATTERS]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
CIVIL BENCH-III, FROM ITEM NO. 68 TO 133 )  
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE  
LIST DATED 15-11-2021 TO 18-11-2021, ALONG  
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
1	I.A.(Civil)/1600/2021 FIXED in WP(C)/2940/2021 <b>WITH</b> WP(C)/2940/2021	GEETANJALI KALITA AND 6 ORS. <b>Versus</b> GUNAKANTI GOHAIN AND 26 ORS.  GUNAKANTI GOHAIN AND 20 ORS. <b>Versus</b> THE STATE OF ASSAM AND 23 ORS.	MR. U K NAIR MR R SINGHA MR P R SARMA  MR. R C SAIKIA MR B P BORAH	MR. R C SAIKIA SC, HEALTH  SC, HEALTH AND F W
<b>ADMISSION</b>				
2	WP(C)/3410/2019 FIXED	ARYAN CHETIA PHUKAN AND 28 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	GA, ASSAM SC, APDCL
3	WP(C)/3518/2019 FIXED	SARIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR D K BORDOLOI MR. S P CHITTAWAT	GA, ASSAM MR. S MUKTAR SC, AG MR. A A R KARIM MR. A HALIM MR J HUSSAIN
4	WP(C)/7273/2019 FIXED	MITALI TALUKDAR <b>Versus</b> ASSAM POWER DISTRIBUTION CO. LTD. AND 11 ORS.	MR. J KALITA MR D C K HAZARIKA MS J KALITA MR D KALITA MR M RAHMAN	MR SISHIR DUTTA SC, APDCL MS M BORCHETIYA MR. S DUTTA
5	WP(C)/7354/2019 FIXED	ANIL MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	SC, PNRD SC, FINANCE

6	WP(C)/7475/2019 FIXED	JIBON CHANDRA SONOWAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N U K NAIR MR. A CHETRY MR. M P SARMA MS U SHARMA	GA, ASSAM SC, AG SC, FINANCE
7	WP(C)/4588/2020 FIXED	ARJUN PRASAD HARIJAN <b>Versus</b> UNITED BANK OF INDIA AND 13 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	MR. S DUTTA SC, PNB
8	WP(C)/5571/2020 FIXED	SANJIB SAIKIA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH MR H MAZUMDER MR P K BORA	GA, ASSAM SC, REVENUE
9	WP(C)/134/2021 FIXED	CHINMOY DAS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. R K TALUKDAR MR. D BORAH	MR. K GOGOI ASSTT.S.G.I.
10	WP(C)/1945/2021 FIXED	PARESH SARMAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. T J MAHANTA MR. P P DUTTA MS P SARMA	GA, ASSAM
11	WP(C)/3399/2021 FIXED	JOHN PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR R SINGHA	GA, ASSAM SC, EXCISE DEPTT.
12	WP(C)/3821/2021 FIXED	PUTULI KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. U HAZARIKA MS C DAS MS. P CHAKRABORTY	GA, ASSAM SC, AG SC, FINANCE SC, IRRIGATION
13	WP(C)/4124/2021 FIXED	MAJIBUR RAHMAN @ MAJIBUR RAHMAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MD. S ALOM MS. A BEGUM MR. M S ALAM	GA, ASSAM SC, REVENUE
14	WP(C)/4129/2021 FIXED	M/S ASSAM COMPANY INDIA LTD. <b>Versus</b> JAGDISH BAGH	MR. A SARMA MR B CHOUDHURY L SANGTAM MR H KALITA	
15	WP(C)/4135/2021 FIXED	MOHAN KUMAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B CHETRI MR P BHATTACHARJYA	GA, ASSAM SC, IRRIGATION
16	WP(C)/4150/2021 FIXED	ANGANA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N BARUAH MR. R J DAS	MR J ROY (SC, ASTC) SC, TRANSPORT
<b>ORDERS</b>				
17	Cont.Cas(C)/622/2020 FIXED	SANTANU KR DEKA <b>Versus</b> N K DEBNATH AND ANR	MR. A SARMA MS D DAS MR T R SEN MR H KALITA	MR. B CHETRI MR. S K DAS MR. K K PARASAR MR R KARIM MR D BARMAN
18	WP(C)/5193/2020 FIXED	HAVILDAR BOLIN NEOG AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 40 ORS	MR M CHOUDHURY MR. D CHOUDHURY MR S DIFUSA MR N RAY	GA, ASSAM MR. S P CHOUDHURY (Resp. Nos 5,6,7,8-15,1- -27,29-39,41) MR. S P CHOUDHURY (Resp. Nos 5,6,7,8-15,1- -27,29-39,41) MS. B DEVI (Resp. Nos 5,6,7,8-15,17-27,29-39,41) MR K BISWAKARMA (Resp. Nos 5,6,7,8-15,17-27,- 9-39,41)
<b>WITH</b>				
	I.A.(Civil)/1876/2021 in WP(C)/5193/2020	HAVILDAR SHAHNUR ALOM AND 19 ORS. <b>Versus</b> HAVILDAR BOLIN NEOG AND 24 ORS.	MR. S P CHOUDHURY MS B DEVI MR K BISWAKARMA	GA, ASSAM MR M CHOUDHURY MR. D CHOUDHURY MR S DIFUSA MR N RAY
19	WP(C)/152/2021 FIXED	SUSHITA PAUL DHAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R P SARMAH MR. P N SHARMA MS S P CHETRY	GA, ASSAM

20	Cont.Cas(C)/181/2021 FIXED	SRINGDAO HAPILA <b>Versus</b> MOLOY BORA AND 4 ORS	MR B D DAS MR H K SARMA MS. A BEGUM MR. D THAOSEN MS K PHUKAN	MR. S CHAMARIA (R-2) MR. R M DAS MS. A BEGUM MR. M ALI (R-2) MR A N SARMAH (R-2)
	<b>WITH</b> I.A.(Civil)/1137/2021 <b>in</b> Cont.Cas(C)/181/2021	SRINGDAO HAPILA <b>Versus</b> MOLOY BORA AND 5 ORS.	MR B D DAS MR H K SARMA MR. D THAOSEN	
21	Cont.Cas(C)/274/2021 FIXED	SUDIPTA BHATTACHARJEE <b>Versus</b> RAKESH KUMAR IAS AND ANR.	MR. R MAZUMDAR MR D KALITA MS A BHUYAN	MR. P N GOSWAMI (r-1,2)
22	WP(C)/3400/2021 FIXED	JOHN PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR R SINGHA	GA, ASSAM SC, EXCISE DEPTT.
23	WP(C)/4136/2021 FIXED	SHUKURI KHATUN <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR S CHAUHAN MR. A R SHOME MR A J GHOSH	GA, ASSAM SC, AG SC, FINANCE SC, REVENUE
<b>HEARING</b>				
24	WP(C)/5744/2019 FIXED	SIRAJUL QURESHI <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR B ACHARYYA MS. M ACHARYYA	GA, ASSAM ASSTT.S.G.I.
<b>STAY MATTERS</b>				
25	WP(C)/1949/2019 FIXED	GITANJALI SARKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR G KAKOTI MR. P THAKURIA MR. D KHAKHALARY	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A K RAY	01-11-2021	To	15-11-2021
5)	MR. I GOGOI	01-11-2021	To	15-11-2021
6)	MISS T DAS	01-11-2021	To	15-11-2021
7)	MS. S G BARUAH	08-11-2021	To	15-11-2021
8)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
9)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
10)	MR. S SINHA	09-11-2021	To	18-11-2021
11)	MR S SANCHETI	11-11-2021	To	26-11-2021
12)	MR. D K SHARMA	11-11-2021	To	21-11-2021
13)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
14)	MR. R K JOSHI	12-11-2021	To	18-11-2021
15)	MR. A DAS	13-11-2021	To	30-11-2021
16)	MR. N SHARMA	15-11-2021	To	25-11-2021
17)	MR. J SARMAH	15-11-2021	To	27-11-2021
18)	MR P K BORAH	18-11-2021	To	22-11-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,15th November 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NANI TAGIA**

**COURT NO: 14**

**[CIVIL BENCH-III AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
CRIMINAL REVISION PETITION) ALONG WITH THE  
FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	Crl.Rev.P./135/2017 WITH LCR	SWAPAN KUMAR BANERJEE <b>Versus</b> SAURAV HAZARIKA	MR.H A AHMED MR.R ALI MS.F Y HUSSAIN MS.R PEGU MR.H N ISLAM	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY
2	Crl.Rev.P./208/2017 WITH LCR	BHOLA NATH RAI <b>Versus</b> SMT. TUTUMONI SONOWAL and ANR	MR.T K BHUYAN MR.S K DEKA MR.J DEKA	MS. S G BARUAH (R-1) MS P BORUAH (R-1) MR. B BORGHAIN (R-1) PP, ASSAM
3	Crl.Rev.P./464/2018 WITH LCR 2 FILES, FIXED	JIAUR RAHMAN @ JAIBUR RAHMAN <b>Versus</b> HAZERA KHATUN	MR A ALI MS. K LAHKAR MS. A MAHANTA MS. M KHATUN	MS. M BARMAN MS. D GHOSH MR. M ISLAM
4	Crl.Rev.P./512/2018	ASIF ALI MIR <b>Versus</b> THE STATE OF ASSAM and ANR.	MS. K G SHARMA MS. A BHUYAN MR H BARUAH MS B GOGOI	MR N DEKA (R2) MR N AHMED (R2) MS R BORUAH (R2) PP, ASSAM
5	Crl.Rev.P./14/2019 WITH LCR 4 FILES	RAJESH KUMAR HIMATSINGKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K JAIN MR. M BISWAS MR. M KALITA MR. M K DAS MS. M DEY MRS M B PATHAK	MR. N SARMA (R2) PP, ASSAM MR. G KHANDELIA (R2)
	<b>WITH</b> I.A.(Crl.)/527/2017 <b>in</b> Crl.Rev.P./14/2019	RAJESH KUMAR HIMATSINGKA <b>Versus</b> STATE OF ASSAM and ANR.	MRC KALITA MR.M K DAS	MR.N SARMAR-2 MR.G KHANDELIA(R-2) PP, ASSAM
6	Crl.Rev.P./495/2019 WITH LCR	HEMOKANTA TAMULY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J KALITA	MR. U K DAS MS. B D SARMAH PP, ASSAM MR. T SARMA MR. H GOSWAMI



7	Crl.Rev.P./84/2020  <b>WITH</b> I.A.(Crl.)/192/2020 <b>in</b> Crl.Rev.P./84/2020	MD. KHURSHED <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D BORUAH MR N N UPADHYAYA MR. S SHARMA MR. B B KAKATI	MR. P BORAH MRS K M SAIKIA MR. A K HALOI PP, ASSAM
		MD. KHURSHED <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D BORUAH MR N N UPADHYAYA MR. S SHARMA MR. B B KAKATI	PP, ASSAM
8	Crl.Rev.P./239/2021	SHOHIDUL ISLAM <b>Versus</b> MEHERA KHATUN	MR. M U MAHMUD	
9	MACApp./280/2021  <b>WITH</b> I.A.(Civil)/1890/2021 <b>in</b> MACApp./280/2021	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SMT. SUKLA ROY @ SHUKLA ROY AND 4 ORS	MS P SARMA MR. R SHARMA MR. R SHARMA	MR. M TALUKDAR MD. S ISLAM MR. A SHAKIL
		THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SMT. SUKLA ROY @ SHUKLA ROY AND 4 ORS	MR. S K GOSWAMI MS P SARMA MR. R SHARMA	MR. M TALUKDAR MD. S ISLAM MR. A SHAKIL
10	MACApp./281/2021	SRI PRASANNAJIT BORAH <b>Versus</b> SAIFIAR RAHMAN AND 2 ORS	MR. S K TALUKDAR MR. D BANIA	MR. P HAZARIKA MR. H S BORAH
<b>ORDERS</b>				
11	MACApp./273/2016	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> SMT. RITA DUTTA and 4 ORS	MR. S S SHARMA MS. L SHARMA MR. B J MUKHERJEE MR. A SHARMA	MR. K AGARWAL (R-4) MR. S SINGH (R- 1 & 2) MS. P DUTTA (R-4) MR. A K RAI (R-4) MR. P N SHARMA (R-4) MR. S ALAM (R-4)
12	MACApp./296/2016 WITH LCR	UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> SMT PUROBI DUTTA and 4 ORS	MR. S S SHARMA MS. L SHARMA MR. B J MUKHERJEE MR. A SHARMA MR. H BORGHAIN	MR. K AGARWAL(R-4) MR. A K RAI(R-4) MR. P N SHARMA (R-4) MR. S SINGH(R-1) MR. S ALAM (R-4)
13	I.A.(Civil)/1404/2016 <b>in</b> MACApp./275451/2016  <b>WITH</b> MACApp./275451/2016 (Filing Number)	SMTI PRATIMA RAY 39 YEARS and 2 ORS, <b>Versus</b> THE DIVISIONAL MANAGER and 2 ORS,  SMTI PRATIMA RAY and 2 ORS <b>Versus</b> THE DIVISIONAL MANAGER THE ORIENTAL INSURANCE COMPANY LTD and 2 ORS	MR.S C BISWAS MR.I HUSSAIN MR. S BISWAS	MS. R D MOZUMDAR (R1) MS. C MOZUMDAR (R1) MR. S P SHARMA (R1)
14	Crl.Rev.P./401/2017 WITH LCR	IDRISH ALI AZAD <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.N HOQUE MR.N HOQUE MR.M HUSSAIN MR.M HUSSAIN MR.S R BARBHUIYA MR.S R BARBHUIYA MR.B AHMED MR.B AHMED	PP, ASSAM PP, ASSAM
15	Crl.Rev.P./67/2018 WITH LCR	SAJID KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D BARUAH	MS B M BHUYAN PP, ASSAM MR R L CHUTIA
16	I.A.(Civil)/558/2018 WITH LCR <b>in</b> MACApp./151/2017 <b>WITH</b> MACApp./151/2017	NATIONAL INSURANCE CO. LTD. <b>Versus</b> RUPJYOTI BORDOLOI AND ANR  NATIONAL INSURANCE CO LTD <b>Versus</b> SRI RUPJYOTI BORDOLOI and ANR	MR. R K BHATRA MR. A SAIKIA MS P HUIJURI  MR.R K BHATRA MS.A BORA MS.P HUIJURI MR A SAIKIA	MS. S PARBIN  MR.T ISLAM MS.S PARBIN

17	MACApp./815/2018 WITH LCR	M/S UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> SMTI MEENA GUPTA and 4 ORS,	MR. R C PAUL MR. A AHMED MS M BHARATI	MR. T J MAHANTA (Sr.Adv.)(R-1) MS. P BHATTACHARYA (R-1) MR. S SINGH (R-1) MR. A BHATTACHARYYA (R-1) MR. A BARUA (R-1)
18	MACApp./879/2018 WITH LCR	MD ALAL UDDIN @ ALLAL UDDIN <b>Versus</b> MUSTT OMILA KHATUN and 2 ORS	MR. S C BISWAS MRS. A DAS MS. U NANDA MR. P S BISWAS	MD. A AHMED (R- 2) MR. P GOHAIN (R -3) MR. P DOWARAH (R -3) MS R GANGAWAT MS M N KONYAK
19	I.A.(Civil)/1202/2018 <b>in</b> MACApp./242/2018  <b>WITH</b> MACApp./242/2018  <b>WITH</b> I.A.(Civil)/1204/2018 <b>in</b> MACApp./242/2018	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SMT PRAMILA PANIKA AND 5 ORS  NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SMT PRAMILA PANIKA AND 5 ORS  NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SMT PRAMILA PANIKA AND 5 ORS	MR. S DUTTA MR. C SHARMA MR. R A HAZARIKA MR. SIDHANT DUTTA  MR. S DUTTA MR. C SHARMA MR. R A HAZARIKA MR. SIDHANT DUTTA  MR. S DUTTA MR. C SHARMA MR. R A HAZARIKA MR. SIDHANT DUTTA	
20	I.A.(Civil)/2004/2018 <b>in</b> MACApp./514/2018  <b>WITH</b> MACApp./514/2018  <b>WITH</b> I.A.(Civil)/2007/2018 <b>in</b> MACApp./514/2018	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI SANTI RAM PATHAK AND ANR  NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI SANTIRAM PATHAK AND ANR  NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI SANTI RAM PATHAK AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA  MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA  MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. MD S HOQUE (R1) MR M HOQUE (R1)
21	I.A.(Civil)/2337/2018 <b>in</b> MACApp./583/2018  <b>WITH</b> MACApp./583/2018  <b>WITH</b> I.A.(Civil)/2338/2018 <b>in</b> MACApp./583/2018	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI MINA JABISAW AND ORS  M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI MINA JABISAW AND ORS  M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI MINA JABISAW AND ORS	MR. P HAZARIKA MR A BARMAN MR D SAIKIA  MR. P HAZARIKA MR A BARMAN MR D SAIKIA  MR. P HAZARIKA MR A BARMAN MR D SAIKIA	
22	I.A.(Civil)/4410/2018 IN MACApp./185/2010(D/O), WITH LCR <b>in</b> MACApp./185/2010  <b>WITH</b> I.A.(Civil)/4411/2018	SRI NIRMAL BARMAN <b>Versus</b> MD. LAL MAHAMMAD MAJUMDAR and 2 ORS.  SRI NIRMAL BARMAN <b>Versus</b> MD. LAL MAHAMMAD MAJUMDAR AND 2 ORS.	MR. M TALUKDAR MR. A SHAKIL  MR. M TALUKDAR MR. A SHAKIL	
23	MACApp./97/2019 WITH LCR	SHRIRAM GENERAL INSURANCE CO. LTD <b>Versus</b> SMTI RIMJHIM DEVI AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS C M DEKA MR. A S TAPADER

24	Crl.Rev.P./101/2019 WITH LCR, WITH OFFICE NOTE	ZAKIR UDDIN @ ZAKIR HUSSAIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S ROY MR. M H LASKAR	PP, ASSAM
25	MACApp./210/2019 WITH LCR  <b>WITH</b> I.A.(Civil)/4224/2019 <b>in</b> MACApp./210/2019	ALIASHA HAZARIKA <b>Versus</b> M/S. NEW INDIA ASSURANCE CO. LTD.,  ALIASHA HAZARIKA <b>Versus</b> M/S. NEW INDIA ASSURANCE CO. LTD.,	MR. A BHATTACHARYYA MR. S SINGH  MR. A BHATTACHARYYA	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
26	MACApp./370/2019 WITH LCR	M/S. BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. BENDUNGSRI DAIMARY AND 3 ORS	MR. P HAZARIKA MR. H S BORAH MR D SAIKIA	
27	MACApp./605/2019	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMTI. KUNJA RANI SINGH AND 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR D MONDAL
28	I.A.(Civil)/799/2019 FIXED <b>in</b> MACApp./16113/2018  <b>WITH</b> MACApp./16113/2018 (Filing Number)	JERINA BIBI <b>Versus</b> THE NATIONAL INSURANCE COMPANY LTD AND ANR  JERINA BIBI <b>Versus</b> THE NATIONAL INSURANCE COMPANY LTD AND ANR	MS F N AHMED MR. N UDDIN MS. S SULTANA	MRS. S ROY MS. S P DAS (r-2) MS. I DAS
29	I.A.(Civil)/3483/2019 <b>in</b> MACApp./11913/2019  <b>WITH</b> MACApp./11913/2019 (Filing Number)	SANKAR MALLICK <b>Versus</b> NATIONAL INSURANCE COMPANY LIMITED AND 3 ORS  SANKAR MALLICK <b>Versus</b> NATIONAL INSURANCE COMPANY LIMITED AND 3 ORS	MR. D DAS MR. B J TALUKDAR	MR. K K BHATTA MS R DEVI
30	I.A.(Civil)/3524/2019 <b>in</b> MACApp./11294/2019  <b>WITH</b> MACApp./11294/2019 (Filing Number)  <b>WITH</b> I.A.(Civil)/11295/2019 (Filing Number)	NATIONAL INSURANCE CO. LTD <b>Versus</b> RANJAN JYOTI RAJBONGSHI @ MRINMOY RAJBONGSHI AND 2 ORS  NATIONAL INSURANCE CO. LTD <b>Versus</b> RANJAN JYOTI RAJBONGSHI @ MRINMOY RAJBONGSHI AND 2 ORS	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MR. K BORAH MS B KASSHYAP	MR. A J SARMA MR. S K GHOSH MR G ALAM MR. H ROHMAN
31	Crl.Rev.P./16/2020 WITH LCR, WITH OFFICE NOTE	MERAJUDDIN AHMED <b>Versus</b> BASABANANDA GOSWAMI	MR R K MOUR MR P DAS MRS. S SULTANA	
32	Crl.Rev.P./19/2020 WITH LCR, WITH OFFICE NOTE	GITAM KATAKI <b>Versus</b> SAGAR SAIKIA AND ANR.	MR. P KATAKI MRS R BEGUM MR D KALITA	MR. D K KOTHARI MR. B DEKA PP, ASSAM
33	MACApp./110/2020  <b>WITH</b> I.A.(Civil)/636/2020 <b>in</b> MACApp./110/2020	THE RELIANCE GENERAL INSURANCE CO. LTD. <b>Versus</b> SMTI KARE TARANGPI and 4 ORS,  THE RELIANCE GENERAL INSURANCE CO. LTD. <b>Versus</b> SMTI KARE TARANGPI and 4 ORS,	MR.R GOSWAMI MR. I ALAM MR.B S GOSWAMI  MR.R GOSWAMI MR. I ALAM MR.B S GOSWAMI	

34	Crl.Rev.P./175/2020	ANOWAR HUSSAIN @ ANOWARUDDIN HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS MS. A DEY	PP, ASSAM
35	Crl.Rev.P./198/2020	DIPAYAN PAUL <b>Versus</b> SMT. BIBHA DAS AND ANR.	MR. S D PURKAYASTHA MR S CHOUDHURY	PP, ASSAM (R2)
36	MACApp./215/2020 WITH LCR	UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> SMTI RANGITA KOTHARI AND 5 ORS	MR. K K BHATRA MR. R K BHATRA MR. D BHUYAN	MR. M TALUKDAR MR D MONDAL MS. M BORUAH
	<b>WITH</b> I.A.(Civil)/1741/2020 <b>in</b> MACApp./215/2020	UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> SMTI RANGITA KOTHARI AND 5 ORS	MR. K K BHATRA MR. R K BHATRA MR. D BHUYAN	
37	Crl.Rev.P./232/2020	PANKAJ PAUL @ PANKU <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. R HAZARIKA MR. N HASAN MR. C CHAKRAVARTY	MR. A GOYAL MR. A CHOUDHURY PP, ASSAM
38	Crl.Rev.P./234/2020	BULBULI SAIKIA <b>Versus</b> JADAV SAIKIA	MR. A DUTTA	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MR D BHUYAN
39	Crl.Rev.P./152/2021	SHREE GEETA ASHRAM AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
40	Crl.Rev.P./173/2021 WITH LCR	KISHORE KR. BEZ <b>Versus</b> RANJANJYOTI HUZURI	MR. M BISWAS	MR. J K GOSWAMI
41	Crl.Rev.P./175/2021 WITH LCR	ADAM ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM
42	Crl.Rev.P./181/2021	RAJEEV KUMAR KHANNA <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR S CHAUHAN MR. A R SHOME MR D NANDI MR SUBHRAJIT SAIKIA MS. A ROY	SC, CBI
43	I.A.(Civil)/1741/2021 IN MAC.APP. SL.NO. 5737/2020 <b>in</b> MACApp./5737/2020	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. PROTIMA NATH AND 6 ORS.	MR. R GOSWAMI	MR. A SHAKIL
	<b>WITH</b> I.A.(Civil)/7004/2020 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI PROTIMA NATH AND 6 ORS (D)		
44	I.A.(Civil)/1896/2021 <b>in</b> MACApp./9767/2021	GIRIMA PEGU <b>Versus</b> BRANCH MANAGER OF SRIRAM GENERAL INSURANCE CO. LTD. AND ANR.	B R DAS	
	<b>WITH</b> MACApp./9767/2021 (Filing Number)	GIRIMA PEGU <b>Versus</b> BRANCH MANAGER OF SRIRAM GENERAL INSURANCE COM. LTD. AND ANR. B	B R DAS	

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LEAVE NOTE OF ADVOCATES FOR 15/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A K RAY	01-11-2021	To	15-11-2021
5)	MR. I GOGOI	01-11-2021	To	15-11-2021
6)	MISS T DAS	01-11-2021	To	15-11-2021
7)	MS. S G BARUAH	08-11-2021	To	15-11-2021
8)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
9)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
10)	MR. S SINHA	09-11-2021	To	18-11-2021
11)	MR S SANCHETI	11-11-2021	To	26-11-2021
12)	MR. D K SHARMA	11-11-2021	To	21-11-2021
13)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
14)	MR. R K JOSHI	12-11-2021	To	18-11-2021
15)	MR. A DAS	13-11-2021	To	30-11-2021
16)	MR. N SHARMA	15-11-2021	To	25-11-2021
17)	MR. J SARMAH	15-11-2021	To	27-11-2021
18)	MR P K BORAH	18-11-2021	To	22-11-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,15th November 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 15**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
CIVIL BENCH-IV, FROM ITEM NO. 62 TO 122), ALONG  
WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE  
LIST DATED 15-11-2021 TO 18-11-2021, ALONG  
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
1	I.A.(Civil)/913/2021 FIXED in WP(C)/983/2021	MAHESH KUMAR CHANANI <b>Versus</b> ABDUL AZIZ MIAH AND 10 ORS.	MR. A DEKA	SC, HIGHER EDU GA, ASSAM MR. M DUTTA SC, PWD SC, REVENUE
	<b>WITH</b> WP(C)/983/2021	ABDUL AZIZ MIAH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MR. K ISLAM	SC, HIGHER EDU GA, ASSAM SC, PWD SC, REVENUE
2	<b>WITH</b> WP(C)/317/2021	CHAMEN ALI AND 4 ORS <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 6 ORS	MR. M DUTTA	SC, HIGHER EDU GA, ASSAM MR. A DEKA (R NO.8) SC, PWD (BULDING) SC, REVENUE
	<b>WITH</b> I.A.(Civil)/1048/2021 in WP(C)/317/2021	MAHESH KUMAR CHANANI <b>Versus</b> CHAMEN ALI AND 11 ORS.	MR. A DEKA	SC, HIGHER EDU GA, ASSAM MR. M DUTTA SC, PWD (BULDING) SC, REVENUE
3	<b>WITH</b> WP(C)/1018/2021	ABUL KALAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA	SC, HIGHER EDU GA, ASSAM SC, PWD (BULDING) SC, REVENUE

4	<b>WITH</b> WP(C)/2411/2021	SUKCHAN ALI AND 15 ORS <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM REVENUE AND DM DEPTT AND 6 ORS	MR. M DUTTA	SC, HIGHER EDU GA, ASSAM SC, PWD SC, REVENUE
5	<b>WITH</b> WP(C)/2414/2021	AMIR ALI AND 7 ORS <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM, REVENUE AND DM DEPTT AND 6 ORS	MR. M DUTTA	SC, HIGHER EDU GA, ASSAM SC, REVENUE SC, PWD
<b>ADMISSION</b>				
6	WP(C)/5558/2014 FIXED	SATYA RANJAN ACHARJEE and 143 ORS, <b>Versus</b> THE STATE OF ASSAM and 8 ORS,	MR.A R SIKDAR MR.M H TALUKDAR MS.M DEKA	MR.S C KEYAL GA, ASSAM MR.J M A CHOUDHURY SC, REVENUE ASSTT.S.G.I.
7	WP(C)/6207/2014 FIXED	SMTI PADMESWARI GHOSE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M. A. SHEIKH MR. M. HOSSAIN MS. F. INTAZ MR. K. U. AHMED	MR. K. R. BARUAH (R- 6 & 7) MR. N DUTTA GA, ASSAM MR. P. K. KALITA MR. G. J. SAIKIA MR. N DAS SC, REVENUE DEPT. (R-1)
8	WP(C)/1357/2015 WITH WP(C) 4839/2016 (D/O) FIXED	M/S ABCI INFRASTRUCTURES PVT LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	SC, FOREST MR.R K BORA(R1-3)
9	WP(C)/7263/2015 FIXED	DASHARATH YADAV and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS.K YADAV MR.A KABRA MR.R L YADAV	SC, FOREST
10	WP(C)/1274/2018 FIXED	JANASADHARAN PRINTING AND PUBLISHERS (P) LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. A D CHOUDHURY MS J HAZARIKA MR. T CHAKRABORTY	GA, ASSAM MR. D GOGOI(R-7) MR. D GOGOI
11	WP(C)/170/2020 FIXED	PRANAB MAZUMDAR <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. S BORA MS. N CHAKRABORTY	MS. B SARMA ASSTT.S.G.I.
12	WP(C)/1156/2020	M/S. PROTIVA ENTERPRISE <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. S S BAROOAH	MR. K K PARASAR ASSTT.S.G.I.
13	<b>WITH</b> WP(C)/816/2020	M/S. PROTIVA ENTERPRISE <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. S S BAROOAH	MR. K K PARASAR, C.G.C. (R1-4) ASSTT.S.G.I.
14	<b>WITH</b> WP(C)/996/2020	M/S. PROTIVA ENTERPRISE <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. S S BAROOAH	MR. K K PARASAR ASSTT.S.G.I.
15	WP(C)/2491/2020	RUJI BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MS. S S ZIA	GA, ASSAM SC, APDCL
16	WP(C)/4543/2020 FIXED	GULAB DUGAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S DEKA MS. J BORO	GA, ASSAM
17	WP(C)/313/2021 FIXED	HAREN DUTTA AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R BORO MR A BORUAH MS A DEURI	GA, ASSAM SC, REVENUE
18	WP(C)/1735/2021 FIXED	GOPAL BRAHMA @ GOPAL BORO <b>Versus</b> THE UNION OF INDIA AND 12 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	MR. C K S BARUAH ASSTT.S.G.I. SC, BTC SR. GA, ASSAM
19	WP(C)/2783/2021 FIXED	SABAH AL ZARID <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M BISWAS MS B BORA MS M DAS	GA, ASSAM

20	WP(C)/3282/2021 FIXED	JYOTI DAS AND ANR. <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 4 ORS	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APDCL MR. R ALI MS. G P SHAHI
21	WP(C)/4404/2021 FIXED	DILUWARA KHATUN <b>Versus</b> THE BHARAT PETROLEUM CORPORATION LIMITED AND 3 ORS	MR B D DAS MR H K SARMA MR. S KASHYAP B B HUSSAIN	MR. S BORTHAKUR (R-1 TO 3) GA, ASSAM MR. S S ROY (R-1 TO 3)

**ORDERS**

22	I.A.(Civil)/2578/2019 WP(C)/4170/2007 (Disposed) <b>in</b> WP(C)/4170/2007	GAUTAM KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY	GA, ASSAM MS. N S THAKURIA
23	WP(C)/2376/2020 FIXED	HARI DAS <b>Versus</b> THE UNION OF INDIA AND 10 ORS	MS. S BORA MS. N CHAKRABORTY	MR. A K DUTTA ASSTT.S.G.I.
24	I.A.(Civil)/1897/2021 <b>in</b> WP(C)/3032/2021	FATIK BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	SC, GMC SC, G M D A
	<b>WITH</b> WP(C)/3032/2021	FATIK BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	SC, APDCL MR. B PATHAK MR. R THADANI MR B HAZARIKA SC, GMC SC, G M D A

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LEAVE NOTE OF ADVOCATES FOR 15/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A K RAY	01-11-2021	To	15-11-2021
5)	MR. I GOGOI	01-11-2021	To	15-11-2021
6)	MISS T DAS	01-11-2021	To	15-11-2021
7)	MS. S G BARUAH	08-11-2021	To	15-11-2021
8)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
9)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
10)	MR. S SINHA	09-11-2021	To	18-11-2021
11)	MR S SANCHETI	11-11-2021	To	26-11-2021
12)	MR. D K SHARMA	11-11-2021	To	21-11-2021
13)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
14)	MR. R K JOSHI	12-11-2021	To	18-11-2021
15)	MR. A DAS	13-11-2021	To	30-11-2021
16)	MR. N SHARMA	15-11-2021	To	25-11-2021
17)	MR. J SARMAH	15-11-2021	To	27-11-2021
18)	MR P K BORAH	18-11-2021	To	22-11-2021





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,15th November 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 17**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
CIVIL BENCH, FROM ITEM NOS. 1 TO 50 )  
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	CRP(IO)/293/2018	UBADUZZAMAN CHOUDHURY <b>Versus</b> EMAJ UDDIN BARBHUIYA AND 17 ORS.	MR. B J GHOSH MR. I ALAM MR. T SK	MR. S K GHOSH (R18) MS F AHMED (R18)
2	CRP/116/2019 CAVT. NO.0840/2019 WITH LCR	SIKHA BARUAH <b>Versus</b> RAJESH JAIN AND ANR.	MR. J DEKA MR N N UPADHYAYA MR. B B KAKATI	MR. A K GUPTA MR. R S MISHRA FOR CAVEATOR
3	RFA/12/2021	BISWAJIT SEN AND ANR <b>Versus</b> BIVAKAR DUTTA AND 4 ORS.	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MISS. M DUTTA	
4	MFA/178/2021	THE EMPLOYEES STATE INSURANCE CORPORATION AND ANR <b>Versus</b> SANJAY KUMAR YADAV	MS. A NEOG	
5	MACApp./211/2021	THE UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> DIPAMANI NATH AND 7 ORS.	MR. A DUTTA MRS. P M DUTTA	
	<b>WITH</b> I.A.(Civil)/1460/2021 <b>in</b> MACApp./211/2021	THE UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> DIPAMANI NATH AND 7 ORS.	MR. A DUTTA MRS. P M DUTTA	
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
6	RSA/187/2019	SHRI BABUL CHANDRA KALITA <b>Versus</b> SRI GANESH CHANDRA GHOSH	MR. B DEKA MR. B P CHANGMAI	MR. A K SARMA MR H J TAMULI MR D KALITA
7	RSA/108/2021	ON THE DEATH OF HABIBUR RAHMAN CHOUDHURY, HIS LEGAL HEIRS MD. AHMED HUSSAIN CHOUDHURY AND 5 ORS. <b>Versus</b> MD. ABDUL NUR CHOUDHURY AND 30 ORS	MR. T U LASKAR MR. N DHAR MS. S DASGUPTA MR S A BARBHUIYA	

8	RSA/109/2021	ON THE DEATH OF HABIBUR RAHMAN CHOUDHURY, HIS LEGAL HEIRS MD. AHMED HUSSAIN CHOUDHURY AND 5 ORS. <b>Versus</b> MD. ABDUL NUR CHOUDHURY AND 35 ORS	MR. T U LASKAR MR. N DHAR MS. S DASGUPTA MR S A BARBHUIYA	
9	RSA/110/2021	JUGAL KUMAR SAIKIA <b>Versus</b> SANJIB DAS AND 3 ORS.	MR. P P DAS MR B DEKA	
<b>ORDERS</b>				
10	I.A.(Civil)/1100/2021 P/H, FIXED in RSA/105/2019  <b>WITH</b> RSA/105/2019  <b>WITH</b> I.A.(Civil)/1729/2019 in RSA/105/2019	MURAD AHMED <b>Versus</b> ON THE DEATH OF YEAR ALI HIS LEGAL HEIRS SAKHINA KHATUN AND 9 ORS.  ON THE DEATH OF YEAR ALI, HIS LEGAL HEIRS SAKHINA KHATUN AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS  ON THE DEATH OF YEAR ALI, HIS LEGAL HEIRS SAKHINA KHATUN AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. R CHOUDHURY MD. I HUSSAIN MS S S ZIA  MR. L R MAZUMDER MD. I HUSSAIN  MR. L R MAZUMDER MD. I HUSSAIN	GA, ASSAM MR. L R MAZUMDER MD. I HUSSAIN  GA, ASSAM MS. R CHOUDHURY MS S S ZIA  GA, ASSAM
11	RSA/47/2007	MD. FAKRUL ISLAM BEG <b>Versus</b> ABDUL GAFUR BORBHUIYAN	MR.S DASGUPTA MR.D PATHAK	MR.A K SARKAR MR. B GOGOI
12	MACApp./227/2010 CAVT. NO. 1209/2010 WITH LCR  <b>WITH</b>	NATIONAL INSURANCE CO. LTD., <b>Versus</b> SMTI PANCHAMI BORDOLOI and ORS,	MR.S S SHARMA MRG JALAN MS.F KHAN MS.L SARMA	MR.P DAS MR.S K MEDHI MR.R K BHARALI FOR CAVEATOR
13	MACApp./310/2010	SMTI PANCHAMI BORDOLOI and 3 ORS, <b>Versus</b> NATIONAL INSURANCE CO. LTD. and ORS,	MR.P DAS MR.S K MEDHI MR.R K BHARALI	
14	MFA/23/2013 WITH LCR	UNITED INDIA INSURANCE CO LTD <b>Versus</b> ANOWAR HUSSAIN and ANR	MR.S S SHARMA MS.F KHAN MS.L SARMA	MR.D K SAIKIA MS.M DAS MR A N AHMED MS. S SAIKIA
15	MFA/59/2013	THE NATIONAL INSURANCE CO. LTD. <b>Versus</b> BAIJAYANTA DEWRI and 2 ORS,	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	MR.A D CHOUDHURY MR. S DEKA MR.M K DAS MR.D CHOUDHURY MSK MISHRA
16	MFA/6/2014 WITH LCR	NATIONAL INSURANCE CO LTD <b>Versus</b> MD SAHIDUL ISLAM and ORS	MS.R D MOZUMDAR MR. S DEKA	
17	CRP/314/2014 WITH LCR	PARAMESH CH. DAS and 2 ORS. <b>Versus</b> TANMOY JYOTI MAHANTA and ANR.	MR.S P ROY MS.A TALUKDAR MRA K RAI MR.R P N SINGH	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI
18	I.A.(Civil)/1816/2017 in MFA/278372/2016  <b>WITH</b> MFA/278372/2016 (Filing Number)  <b>WITH</b> I.A.(Civil)/1737/2021	SHRIRAM GENERAL INSURANCE CO. LTD. <b>Versus</b> ANIL ALI and ANR,  SHRIRAM GENERAL INSURANCE CO LTD <b>Versus</b> ANIL ALI and ANR	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR  MS. M SAIKIA MS. P BORTHAKUR	MR. R C PAUL MS M BHARATI  MR. R C PAUL
19	MFA/29/2019	M/S UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> MD. SUBUR UDDIN and ANR,	MD. A AHMED MR A N DAS	MS. U DAS (R-2) MR. D P DUTTA (R-2)

	<b>WITH</b> I.A.(Civil)/166/2019 <b>in</b> MFA/29/2019	M/S UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> MD. SUBUR UDDIN and ANR	MD. A AHMED	MS U DAS (R-2) MR. D P DUTTA (R-2)
20	MFA/86/2019 WITH LCR	M/S PURBANCHAL TRADERS <b>Versus</b> UNION OF INDIA	MR P MAHESWARI MR. K P MAHESWARI MS. M SHARMA MS L DAS	MR. B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA SC, NF RLY
	<b>WITH</b> I.A.(Civil)/2236/2019 <b>in</b> MFA/86/2019	M/S PURBANCHAL TRADERS <b>Versus</b> UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	MR. BIMAL SARMA, SC, NF RLY
21	MFA/204/2019 WITH LCR	BARAK VALLEY CEMENTS LTD. <b>Versus</b> UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA MS. L DAS	MR G GOSWAMI SC, NF RLY
22	RSA/240/2019 CAVT. NO.0877/2019 FIXED	SRI JOYRAM DAS <b>Versus</b> SRI ARUN BORAH AND 3 ORS	MR. A C SARMA MR DILIP KR BORA	MR G J SAIKIA MR. K R BOROOAH MR S DAS FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/1885/2021 <b>in</b> RSA/240/2019	SRI JOY RAM DAS <b>Versus</b> SRI ARUN BORAH AND 3 ORS.	MR DILIP KR BORA	MR. P K KALITA MR. K R BOROOAH MR S DAS
23	MFA/255/2019 WITH LCR	JAKIR HUSSAIN BARBHUIYA <b>Versus</b> UNION OF INDIA AND ANR	MR. M TALUKDAR MR. A SHAKIL	
24	I.A.(Civil)/2207/2019 MFA 44/2005(D/O), MFA 47/2005(D/O) <b>in</b> MFA/44/2005	UNION OF INDIA <b>Versus</b> M/S KAILASH TRADERS	MR B SARMAH	
25	I.A.(Civil)/3174/2019 MFA 23/2011(D/O) <b>in</b> MFA/23/2011	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> ANIL CH. DAS AND 2 ORS	MRS. S ROY	MR. R K AGARWAL
26	I.A.(Civil)/3319/2019 WITH LCR <b>in</b> MFA/137/2017	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> ON THE DEATH OF BABUL DAS HIS LEGAL HEIRS SMTI CHUNU DAS AND 5 ORS	MR. A J SAIKIA MR. U K DUTTA MR. K BORAH	MR. D NATH (r-1 to 5) MR D KALITA (r-1 to 5)
	<b>WITH</b> MFA/137/2017	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> BABUL DAS and ANR.	MR.P J PHUKAN MR.A J SAIKIA MR.U K DUTTA MR.K BORA MRN BHUYAN	MR.K GOGOI
	<b>WITH</b> I.A.(Civil)/3320/2019 <b>in</b> MFA/137/2017	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> ON THE DEATH OF BABUL DAS HIS LEGAL HEIRS SMTI CHUNU DAS AND 5 ORS	MR. A J SAIKIA MR. U K DUTTA MR. K BORAH	
	<b>WITH</b> I.A.(Civil)/3321/2019 <b>in</b> MFA/137/2017	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> ON THE DEATH OF BABUL DAS HIS LEGAL HEIRS SMTI CHUNU DAS AND 5 ORS	MR. A J SAIKIA MR. U K DUTTA MR. K BORAH	
27	I.A.(Civil)/3428/2019 <b>in</b> MACApp./11916/2019	AYNAL HOQUE <b>Versus</b> NATIONAL INSURANCE COMPANY LIMITED AND 3 ORS	MR. D DAS MR. B J TALUKDAR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. R RAHMAN MR. S P SHARMA
	<b>WITH</b> MACApp./11916/2019 (Filing Number)	AYNAL HOQUE <b>Versus</b> NATIONAL INSURANCE COMPANY LIMITED AND 3 ORS		

28	I.A.(Civil)/3878/2019 IN MFA 38/2014(D/O) in MFA/38/2014	NATIONAL INSURANCE CO. LTD. <b>Versus</b> SMT. AIMONI BARUAH and 2 ORS.	MRS. S ROY	
29	I.A.(Civil)/4033/2019 in MACApp./14081/2019	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> MRS. ANISHMRITA CHETIA HANDIQUE AND 3 ORS	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MR D BHUYAN MS R GANGAWAT MS M N KONYAK	MR. B PATHAK (R-1) MR. R THADANI (R-1) MR B HAZARIKA (R-3,4) MR. J K SARMA (R-1)
	<b>WITH</b> MACApp./14081/2019 (Filing Number)	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> MRS. ANISHMRITA CHETIA HANDIQUE AND 3 ORS		
30	MFA/28/2020 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> ABDUL GAFUR BARBHUYAN AND 5 ORS.	MR. R C PAUL MS M BHARATI	MR A B DEY MR. S SUTRADHAR
	<b>WITH</b> I.A.(Civil)/1928/2020 in MFA/28/2020	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> ABDUL GAFUR BARBHUYAN AND 5 ORS.	MR. R C PAUL MS M BHARATI	
31	I.A.(Civil)/1527/2020 WITH LCR in SAO/1/2009 <b>WITH</b> SAO/1/2009	DILIP BORO AND ANR. <b>Versus</b> DAYA RAM UWARI	MR. P P DAS	MR. SHEELADITYA
		DAYA RAM UWARI <b>Versus</b> DILIP BORO	MR. S. DEY MR. R SARMA SHEELADITYA MR. N GOSWAMI	MR.S K SAHARIA MR.P P DAS
32	FAO/3/2021 WITH LCR <b>WITH</b> I.A.(Civil)/865/2021 in FAO/3/2021	SMTI KASTURI LAHIRI <b>Versus</b> AMITABHA GHOSH AND 3 ORS.	MRS. A GAYAN MR A KAKOTI MS S BORA	MR. N DHAR (R-1,2) MS. S DASGUPTA (R-1,2)
		SMTI KASTURI LAHIRI <b>Versus</b> AMITABHA GHOSH AND 3 ORS.	MRS. A GAYAN MR A KAKOTI MS S BORA	
33	MFA/7/2021 WITH LCR	SRI KALPANA DAS AND ANR <b>Versus</b> SRI BABLU SUKLABAIIDYA AND ANR	MR. S K GOSWAMI MR R SHARMA	MR. M TALUKDAR MR. R GOSWAMI (R-2) MS. P BORTHAKUR (R-2)
34	MFA/14/2021 WITH LCR	M/S PURBANCHAL TRADERS <b>Versus</b> THE UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
35	MFA/17/2021 WITH LCR	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> NOOR NOBI ALI AND ANR.	MS R D MAZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
36	MFA/36/2021 WITH LCR	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR. B K DAS SC, RAILWAY
37	MFA/37/2021 WITH LCR	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	SC, RAILWAY
38	MFA/83/2021 WITH LCR	M/S LUNIA MARKETING PVT. LTD. <b>Versus</b> THE UNION OF INDIA	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR G GOSWAMI SC, RAILWAY
39	MFA/85/2021 WITH LCR	M/S BAJAJ TRADING COMPANY <b>Versus</b> THE UNION OF INDIA	MR. K P MAHESWARI MS N J DAS MS. M SHARMA	MR G GOSWAMI SC, RAILWAY
40	MACApp./94/2021 WITH LCR, B/O	ASSAM POWER DISTRIBUTION COMPANY LTD. <b>Versus</b> PRAFULLA BRAHMA AND 3 ORS.	MR. S K GOSWAMI MR. D THAOSEN MR. R SHARMA	MR H DAS (R-1) MR. B C DEKA (R-1) MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA

41	I.A.(Civil)/1763/2021 in RSA/311/2017	LOHIT ROY <b>Versus</b> LAKHESWAR RAY AND ORS.		
	<b>WITH</b> RSA/311/2017	SRI LAKHESWAR RAY and 2 ORS <b>Versus</b> SRI LOHIT ROY and 5 ORS	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MR. P DUTTA	MR.S K GOSWAMI MR.B K GOSWAMI
	<b>WITH</b> CO/18/2020 in RSA/311/2017	SRI LOHIT ROY <b>Versus</b> SRI LAKHESWAR RAY AND 8 ORS	MR. S K GOSWAMI MR R SHARMA	MR A D CHOUDHURY MR. D CHOUDHURY
	<b>WITH</b> I.A.(Civil)/825/2020 in RSA/311/2017	SRI LOHIT ROY <b>Versus</b> LAKHESWAR RAY AND 8 ORS	MR. S K GOSWAMI	MR D CHOUDHURY MR A D CHOUDHURY
	<b>WITH</b> I.A.(Civil)/1601/2020 in RSA/311/2017	ON THE DEATH OF LAKHESWAR RAY HIS LEGAL HEIRS <b>Versus</b> SRI LOHIT ROY AND 6 ORS	MR.D CHOUDHURY MR. A D CHOUDHURY MR. P DUTTA	MR. S K GOSWAMI
	<b>WITH</b> I.A.(Civil)/1602/2020 in RSA/311/2017	ON THE DEATH OF LAKHESWAR RAY HIS LEGAL HEIRS <b>Versus</b> SRI LOHIT ROY AND 6 ORS	MR.D CHOUDHURY MR. A D CHOUDHURY MR. P DUTTA	MR. S K GOSWAMI
	<b>WITH</b> I.A.(Civil)/1603/2020 in RSA/311/2017	ON THE DEATH OF LAKHESWAR RAY HIS LEGAL HEIRS <b>Versus</b> SRI LOHIT ROY AND 6 ORS	MR.D CHOUDHURY MR. A D CHOUDHURY MR. P DUTTA	MR. S K GOSWAMI
	<b>WITH</b> I.A.(Civil)/1604/2020 in RSA/311/2017	ON THE DEATH OF LAKHESWAR RAY HIS LEGAL HEIRS <b>Versus</b> SRI LOHIT ROY AND 6 ORS.	MR.D CHOUDHURY MR. A D CHOUDHURY MR. P DUTTA	MR. S K GOSWAMI
		<b>HEARING</b>		
42	CRP(IO)/12/2016 B/O	SRI BROJENDRA NATH KUTUM <b>Versus</b> SRI CHAKRADHAR KUTUM and ANR.	MR. M TALUKDAR MS.M TALUKDAR MS. B PEGU	MR. R K DUTTA MR. A GOHAIN

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LEAVE NOTE OF ADVOCATES FOR 15/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A K RAY	01-11-2021	To	15-11-2021
5)	MR. I GOGOI	01-11-2021	To	15-11-2021
6)	MISS T DAS	01-11-2021	To	15-11-2021
7)	MS. S G BARUAH	08-11-2021	To	15-11-2021
8)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
9)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
10)	MR. S SINHA	09-11-2021	To	18-11-2021
11)	MR S SANCHETI	11-11-2021	To	26-11-2021
12)	MR. D K SHARMA	11-11-2021	To	21-11-2021
13)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
14)	MR. R K JOSHI	12-11-2021	To	18-11-2021
15)	MR. A DAS	13-11-2021	To	30-11-2021
16)	MR. N SHARMA	15-11-2021	To	25-11-2021
17)	MR. J SARMAH	15-11-2021	To	27-11-2021





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,15th November 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KAKHETO SEMA**

**COURT NO: 20**

**[CIVIL BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/1708/2016	NO.13983474 N EX- HAV CLK SD JOYANTA BORUAH <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.C BARUAH MR.R K TALUKDAR MRU SARMA MS.R AKHTAR MR.A N I HUSSAIN MR.R BORO DR.G LAL MS.T BURAGOHAIN MRS.U ZEEHAM MS.R BEGOM	MR.S C KEYAL ASSTT.S.G.I.
2	WP(C)/1757/2016	EX. FORCE NO.3900869 RIFLEMAN/GD RAM DHARI CHOUHAN <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.R MAZUMDAR MRU SARMA MR.H BEZBARUAH MS.R DUTTA	C.G.C. MR.B CHAKRAVARTYR- 1-4 ASSTT.S.G.I.
3	WP(C)/1779/2016	SMT. GOMA DEVI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.D BORAH MR.R BORA	GA, ASSAM MR.R HUSSAIN R-9 MR.S DAS(R-9) MR.B K SARMA MR.A DAS(R-9) MS.M BORDOLOI(R-9) SC, SOCIAL WELFARE
4	WP(C)/3001/2016	MD. ANISUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.M HUSSAIN MR.H R AHMED	SC, K A A C SC, HEALTH
5	WP(C)/3024/2016	DR. RAMENDU CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. M MAHANTA MR. J PATOWARI MS. A BARUA MS. A DEKA	SC, HEALTH
6	WP(C)/3097/2016	RAJIB ROY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J KALITA MR.R C DAS MR.S C DAS MR P BURAGOHAIN	SC, FOREST MR.A D CHOUDHURY SC, AMTRON
7	WP(C)/3124/2016	HEMANTA SARMAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.D C C PHUKAN MR.U BHATTACHARYA MRS.J GOGOI	SC, HEALTH
8	WP(C)/3191/2016	MD. ABDUS SUBAN LASKAR and 5 ORS <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED and 8 ORS	MS.B BHUYAN MS.P SARMA MS.K BARMAN	SC, APDCL

9	WP(C)/4048/2016	PRADIP BASFOR and 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.S NATH MR.P CHOUDHURY MS.M GOGOI	MR. N GOSWAMI (GA, ASSAM, R-7) MR. M KHATANIAR (SC, BTC, R-3 TO 6) SC, FINANCE SC, HEALTH
	<b>WITH</b> I.A.(Civil)/1094/2017 <b>in</b> WP(C)/4048/2016	PRADIP BASFOR and 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.S NATH MR.P CHOUDHURY MS.M GOGOI	GA, ASSAM SC, BTC SC, FINANCE SC, HEALTH
10	WP(C)/4119/2016	THE DIGBOI DISTRICT COUNCIL FOR CHILD WELFARE <b>Versus</b> EMPLOYEES' STATE INSURANCE CORPORATION and 2 ORS.	MR.V K CHOPRA MR.S K SINGH	MR.K K NANDI SC, ESIC
11	WP(C)/4125/2016	RINKU BORO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.S N KRISHNATRAYA	GA, ASSAM
12	WP(C)/4147/2016	ATUL CHANDRA RAY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R BARUAH MS. K DEVI MR. B BARUAH MR. K DAS	MR. B GOGOI SC, FINANCE
13	WP(C)/4246/2016	SHANKAR PRASAD ROYCT/GD <b>Versus</b> THE DIRECTOR GENERAL and 5 ORS	MR.K LAHKAR MS.R BISWAS	ASSTT.S.G.I.
14	<b>WITH</b> WP(C)/4983/2016	PINTU KUMAR <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR. D BARMAN MR. K LAHKAR	MR. K N CHOUDHURY(Sr. Adv.) MR. S C KEYAL MR. M MAHANTA MR. D J DAS MR. M PHUKAN (CGC)(R-- -5) ASSTT. S.G.I. MS. R KAKATI
15	WP(C)/5015/2016	LAKHYA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS.M DAS MS.B TALUKDAR	MR.B GOGOI SC, HEALTH
16	WP(C)/5020/2016	MANOJ KUMAR CHOUDHURY and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS.M GOGOI MR.S A AHMED	SC, PERSONNEL DEPT. SC, FINANCE SC, SOCIAL WELFARE
17	WP(C)/5193/2016	HEMANTA KUMAR BARUAH and 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	DR.B AHMED MR.N HAQUE MR.M HUSSAIN MR.A CHOUDHURY	MR.P BAYANR-13 MR.D K DAS(R-1-11) MR.P KATAKI(R-13)(R- 4&10) MR.S P DAS(R-13)(R- 4&10) MR.S CHOUDHURY(R- 4&10) MRH BETALA(R- 1-11) MR.A DEKA(R-13)(R- 4&10) SC, TRANSPORT
18	WP(C)/5528/2016	BIRENDRA KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR. P K ROY MR. S K CHAKRABORTY MS. M DUTTA MS. A CHAKRABORTY	GA, ASSAM
19	WP(C)/5636/2016	PUWAT CHANDRA UWARI and 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.S K JAIN MR.R K JAIN MR.K M BRAHMA MR.M BORO	GA, ASSAM MR. JYOTIRMOY ROY (R5) MR.N HASAN(R-5) MR.J ROY(R-5) MR.A HASAN(R-5) MR.C SHARMA(R-5) MR D DAS (R5) SC, FINANCE MR.C CHAKRABORTY(R-5) MR.S BORTHAKUR(R-5) MS.S KAKATI(R-5)



20	WP(C)/5712/2016	CHANDRA BHUSAN KUMAR <b>Versus</b> THE CHAIRMAN and MANAGING DIRECOTR, and 3 ORS	MR.U K NAIR MR.A CHETRY MR.H K DAS MS.P BORGHAIN MR.M P SARMA MS.N SHYAMAL	MR. M SHARMA (SC, UCO BANK)
21	WP(C)/5806/2016	MD. ABUL HUSSAIN and 13 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.S KATAKI MR.A N CHOWDHURY MR.R M DAS MS.R DUTTA	GA, ASSAM
22	WP(C)/7626/2016 FIXED	SADHANA ROY <b>Versus</b> STATE OF ASSAM and 3 ORS.	MRN M HAZARIKA	MR.B K SARMA SC, SOCIAL WELFARE
23	WP(C)/5232/2017	BIREN CHANDRA BARUAH <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.G UZIR MR.S M BARUAH MR.M SAIKIA MS.H DAS	SC, CO-OP. GA, ASSAM MRSA VERMA SC, FINANCE DEPTT. MR.B AHMED
24	WP(C)/6268/2017	RAMESH KUMAR <b>Versus</b> THE UNION OF INDIA and 2 ORS.	MS. K YADAV MR. A KABRA MS. R R BARUAH MR. R L YADAV	C.G.C. MRS. A GAYAN (CGC) MRS. A GAYAN (CGC) MR. H GUPTA (R1-R3) ASSTT.S.G.I.
<b>WITH</b>				
25	WP(C)/7201/2018	PRABHU DAYAL <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MS. K YADAV MS. M BHATTACHARJEE MR. A KABRA MR. R L YADAV	MR. D C BORAH (CGC, R1- R5) ASSTT.S.G.I.
<b>WITH</b>				
26	WP(C)/8803/2018	ANIL KUMAR YADAV <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. K YADAV MS. M BHATTACHARJEE MR. R L YADAV	MR. S C KEYAL (ASSTT.S.G.I.) ASSTT.S.G.I.
<b>ORDERS</b>				
27	WP(C)/6228/2015	SRI MANOJ BARUAH <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR. S C BISWAS MS. K L R YANTHAN MS. L HAZARIKA MS. A DAS MR. S BISWAS	MR. S P CHOUDHURY (C.G.C., (R-1,2,3 & 4)) ASSTT. S.G.I.
28	I.A.(Civil)/339/2021 WP(C)/4518/2008 (Disposed), FIXED in WP(C)/4518/2008	KALADHAR CHAUBEY <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI	ASSTT.S.G.I.
29	I.A.(Civil)/535/2021 in WP(C)/7311/2015	SALEHA PARBIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K DAS	GA, ASSAM
<b>WITH</b>				
	WP(C)/7311/2015	SALEHA PARBIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.R ISLAM MR.S ISLAM MR.B K DAS MR.S H SIKDAR MR.S ALI	GA, ASSAM MR.B K SARMA MR.D KONWAR(R-7) SC, SOCIAL WELFARE
30	I.A.(Civil)/1702/2021 in WP(C)/6731/2013	ON THE DEATH OF ABDUL KADER CHOUDHURY HIS LEGAL HEIRS MAYARUN NESSA CHOUDHURY AND 6 ORS <b>Versus</b> THE ASSAM GOVERNMENT CONSTRUCTION CORPORATION LIMITED AND 3 ORS.	MR. A B T HAQUE	MR. S K GOSWAMI
<b>WITH</b>				
	WP(C)/6731/2013	MD ABDUL KADER CHOWDHURY <b>Versus</b> THE ASSAM GOVERNMENT CONSTRUCTION CORPORATION LIMITED and 3 ORS	DR.B AHMED MRK HUSSAIN MR.H K J AHMED MRK UDDIN MR.J DEKA MR.A B T HAQUE	GA, ASSAM MR.S K GOSWAMI MR.A ACHARYA SC, FINANCE

**HEARING**

31	MACApp./24/2007 WITH LCR	ORIENTAL INSURANCE CO LTD <b>Versus</b> PRASANTA BORA AND ORS	MR.S K GOSWAMI MR.R KATHKATIA	MS.P BHATTACHARYA(R-1) MS.M KALITAR-1 MR.A BARUA(R-1)
32	MACApp./178/2014 WITH LCR	NATIONAL INSURANCE CO. LTD. <b>Versus</b> ANIMA DEB and 6 ORS.	MR.R C PAUL MS.S ROY	MS.S MAHANTA MR.R GOSWAMI MR.I ALAM MR.S U AHMED MR.A AHMED MS.M SAIKIA MRA HAWARI MR.I ISLAM MS.S DEB
	<b>WITH</b> MC/2080/2014 <b>in</b> MACApp./178/2014	NATIONAL INSURANCE CO. LTD. <b>Versus</b> ANIMA DEB and 6 ORS.	MR.R C PAUL MS.S ROY	MS.S MAHANTA MR.R GOSWAMI MR.I ALAM MR.S U AHMED MR.A AHMED MS.M SAIKIA MRA HAWARI MR.I ISLAM MS.S DEB
33	MACApp./188/2014 WITH LCR	NIRU CHETIA <b>Versus</b> SHRIRAM GENERAL INSURANCE CO.	MR.P MAHANTA MR.B KAKATI MS.D PAUL MR.C M MAHANTA	MR.R GOSWAMI(R-2) MS.M SAIKIAR-2 MS.P BORTHAKUR(R-2) MRS BHUSAN (R-2)
	<b>WITH</b> CO/2/2019 <b>in</b> MACApp./188/2014	SHRIRAM GENERAL INSURANCE CO. LTD <b>Versus</b> MRS NIRU CHETIA and 2 ORS	MR. R GOSWAMI MR. S BHUYAN MS. M SAIKIA MS. P BORTHAKUR	MR. P MAHANTA MR. B KAKATI MS. D PAUL MR. C M MAHANTA
34	MACApp./186/2014	PUSPA BHUYAN <b>Versus</b> SHRIRAM GENERAL INSURANCE CO.	MR.P MAHANTA MR.B KAKATI MR.C M MAHANTA MS.D PAUL	MR.R GOSWAMI(R-2) MS.M SAIKIA(R-2) MS.P BORTHAKUR(R-2) MRS BHUSAN R-2
	<b>WITH</b> CO/21/2019 <b>in</b> MACApp./186/2014	SHRIRAM GENERAL INSURANCE CO. LTD. <b>Versus</b> MRS PUSPA BHUYAN and 2 ORS	MR. R GOSWAMI MR. S BHUYAN MS. M SAIKIA MS. P BORTHAKUR	MR. P MAHANTA

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LEAVE NOTE OF ADVOCATES FOR 15/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A K RAY	01-11-2021	To	15-11-2021
5)	MR. I GOGOI	01-11-2021	To	15-11-2021
6)	MISS T DAS	01-11-2021	To	15-11-2021
7)	MS. S G BARUAH	08-11-2021	To	15-11-2021
8)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
9)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
10)	MR. S SINHA	09-11-2021	To	18-11-2021
11)	MR S SANCHETI	11-11-2021	To	26-11-2021
12)	MR. D K SHARMA	11-11-2021	To	21-11-2021
13)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
14)	MR. R K JOSHI	12-11-2021	To	18-11-2021
15)	MR. A DAS	13-11-2021	To	30-11-2021
16)	MR. N SHARMA	15-11-2021	To	25-11-2021
17)	MR. J SARMAH	15-11-2021	To	27-11-2021
18)	MR P K BORAH	18-11-2021	To	22-11-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,15th November 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 21**

**[CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST  
DATED 01-11-2021 TO 23-12-2021(RELATING TO  
CIVIL BENCH-I, ALONG WITH THE FOLLOWING  
MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	CRP(IO)/98/2021	SOLEMAN HUSSAIN AND ANR <b>Versus</b> BANI CHOUDHURY AND 3 ORS	MR F Z MAZUMDER	
2	CRP(IO)/113/2021 CAVT. NO.06522/021, FIXED	PABITRA BORO AND 2 ORS <b>Versus</b> SABITRI NATH	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. M TALUKDAR MR. M TALUKDAR MR. A ALAM MS. M TALUKDAR MS. M TALUKDAR FOR CAVEATOR
<b>ADMISSION</b>				
3	CRP(IO)/63/2019	IMRAN HUSSAIN <b>Versus</b> MONNAF ALI AND 8 ORS.	MR. S K GHOSH MS F AHMED	MR. M H RAJBARBHUIYAN (R-1 TO 6, 8, 9) MR. A MANNAF (R1- R6,R8,R9) MR. A MANNAF (R1- R6,R8,R9) MS J BEGUM (R1-R6,R8,R9) MS J BEGUM (R1-R6,R8,R9)
4	CRP(IO)/207/2019	MR. PARAMESWAR KUMAR PRAJAPATI <b>Versus</b> MR. OMPRAKASH SAHU	MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY	MR. S N TAMULI MS. A BEGUM
5	CRP(IO)/405/2019	KAMAL KUMAR JAIN <b>Versus</b> RADHA SARMA AND ANR.	MR D CHOUDHURY MR. M CHOUDHURY MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	Mukesh Sharma (R1)
6	CRP(IO)/410/2019	SURHAB ALI AND ANR. <b>Versus</b> SURUJ ALI AND 13 ORS.	MR. T ISLAM MS K DAS	
7	CRP(IO)/13/2020 FIXED	LALBABU SAH <b>Versus</b> DAYANANDA PRASAD	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI	MR. P SUNDI

8	<b>WITH</b> CRP(IO)/22/2021	LALBABU SAH <b>Versus</b> DAYANANDA PRASAD	MR. S P ROY MS S DAS	
9	CRP(IO)/49/2021	MOUSUM BORDOLOI AND ANR <b>Versus</b> SATYENDRA NARAYAN SINHA ALIAS SATYA	MS. A BHATTACHARYYA MR. P KALITA	
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
10	RSA/13/2020	ON THE DEATH OF BITHIKA BARUAH HER LEGAL HEIR SHRI ABHIJIT BARUAH AND ANOTHER. <b>Versus</b> SHRI RANJIT KUMAR BAROOAH	MR Z MUKIT MR. A SATTAR MR. P P BORTHAKUR MAYUR DAS	MR. A C SARMA MS B GOGOI MR J K Bhuyan MR G BHARADWAJ MR B DEORI FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/1987/2020 <b>in</b> RSA/13/2020	ABHIJIT BARUAH AND ANR. <b>Versus</b> RANJIT KUMAR BAROOAH	MR. P P BORTHAKUR	MR J K Bhuyan
11	RSA/82/2021	BASID MOHAMMAD @ BASER ALI <b>Versus</b> NASIR AHMED	MR. S AHMED MR. K U AHMED	
	<b>WITH</b> I.A.(Civil)/1315/2021 <b>in</b> RSA/82/2021	BASID MOHAMMAD @ BASER ALI <b>Versus</b> NASIR AHMED	MR. S AHMED MR K U AHMED	
12	RSA/93/2021	ON THE DEATH OF SUKUR ALI, HIS LEGAL HEIRS MIZANUR RAHMAN AND 6 ORS. <b>Versus</b> SHAHIDUL ISLAM AND 15 ORS.	MR Z MUKIT MR. A SATTAR MR H K BARUAH	
	<b>WITH</b> I.A.(Civil)/1548/2021 <b>in</b> RSA/93/2021	ON THE DEATH OF SUKUR ALI, HIS LEGAL HEIRS MIZANUR RAHMAN AND 6 ORS. <b>Versus</b> SHAHIDUL ISLAM AND 15 ORS.	MR Z MUKIT MR. A SATTAR MR H K BARUAH	
13	RSA/98/2021	MD. TOYJAL HOQUE @ TOYZAL HOQUE AND 2 ORS. <b>Versus</b> MD. NAJAT ALI AND 3 ORS.	MR. M R KHANDAKAR MR. K K DEY MR V K BAROOAH	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/1695/2021 <b>in</b> RSA/98/2021	MD. TOYJAL HOQUE @ TOYZAL HOQUE AND 2 ORS. <b>Versus</b> NAJAT ALI AND 3 ORS.	MR. M R KHANDAKAR MR. K K DEY MR V K BAROOAH	
<b><u>ORDERS</u></b>				
14	CRP/276/2016	KHALILUR RAHMAN and 10 ORS <b>Versus</b> PRADIP CHOUDHURY and 5 ORS.	MR.B K DAS MS.P DAS	MR. R K BHUYAN(R- 1-4 & 6) MR.R RABHAR- 1-4 and 6 MR. K SAIKIA(R- 1-4 & 6) MS.R DUTTA(R- 1-4 & 6)
15	CRP/170/2017	TAILLIENKIM LUSHAI and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.M TALUKDAR MR. D NATH MR.S GHOSH	GA, ASSAM
16	CRP(IO)/248/2017	PRALAY DAS and 3 ORS. <b>Versus</b> ASSAM FINANCIAL CORPORATION and 5 ORS.	MR.S C KEYAL MS.P BARUAH	MS.T GOSWAMI SC, AFC
17	CRP(IO)/263/2017	RAM PRAKASH AGARWAL <b>Versus</b> RAMRAJ AGARWAL and 8 ORS.	MR.B DUTTA MR.H AGARWAL	MS.P BARUAH(R-1)

18	CRP(IO)/329/2017	MORHUMA JANU BIBI WAKF ESTATE <b>Versus</b> JUGENDRA GUPTA and 7 ORS.	MR.I ALAM MR.T SK	MR. T U LASKAR MR A C ROY (R1) MR. N N JHA (R1) MR. U CHOUDHURY N DEY MS. S DASGUPTA MS. U BARUAH MR M U KHAN (R1) MR. S BORAH (R1)
19	CRP(IO)/42/2018 FIXED	IFTIKHAR RAHMAN <b>Versus</b> RINU AHMED AND 9 ORS.	MR. Y S MANNAN MS. M BHATTACHARYYA	
20	CRP(IO)/202/2018	RAMRAJ AGARWAL <b>Versus</b> RANJU DEVI AGARWAL AND 8 ORS.	MR. S C KEYAL MS. P BARUAH MS G SARMAH	MR. B. DUTTA (R1 & 2) MR. S DEKA (R1 & 2) MS. J BORO (R1 & 2) MR D TUMUNG (R1 & 2)
21	Tr.P.(C)./104/2019	SUSMITA CHAKRABARTY <b>Versus</b> SANTANU PRATIM BHATTACHARJEE	MRS R BEGUM MR. J AHMED MS A HUSSAIN MS G PARMAWI MR. Z RAHMAN	MR R K DUTTA MS. P BHUYAN MR. S DUTTA
22	CRP(IO)/122/2019	JAGADISH PRASAD SAHU AND 3 ORS. <b>Versus</b> BABUL GOGOI	MR. S K SINGH MR. A GANGULY MR. A DUTTA MR. A DHANUKA	
	<b>WITH</b>			
23	Cont.Cas(C)/227/2021	JAGADISH PRASAD SAHU AND 3 ORS <b>Versus</b> BABUL GOGOI	MR. A GANGULY MR. A DUTTA	
24	CRP(IO)/194/2019	OIL AND NATURAL GAS CORPORATION LTD. AND 2 ORS. <b>Versus</b> NAWAZUDDIN AHMED	MR. T DAS MS J DEKA	
25	CRP(IO)/238/2019	PRODIP GHOSH <b>Versus</b> SARDAR JASBIR SINGH AND 2 ORS.	MR H BEZBARUA MR. S J SARMAH MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	MR. M CHOUDHURY MR. S N KRISHNATRAYA MR R YASIN MR R YASIN MR. P J DAS (r-2.1 & 2.2)
26	CRP(IO)/293/2019	SAMBHU KUMAR <b>Versus</b> KAMAL KISHORE SONI AND 2 ORS.	MS. P ADHIKARI MR. J DEKA MR A TEWARI	
27	CRP(IO)/336/2019 CAVT. NO.1047/2019	KAMINI CHOUDHURY AND ANR. <b>Versus</b> M/S. PROMOTERS BUSI GUILD PVT. LTD. AND 4 ORS.	MR A C SARMAH MR G BHARADWAJ MR B DEORI	MR. R K BHUYAN MR S SANCHETI MR A ZAMAN MR. M KASHYAP MR. A SANCHETI FOR CAVEATOR MR. R C SANCHATI
28	CRP(IO)/352/2019	DEVA KUMAR RABHA <b>Versus</b> THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD. AND ANR.	MR H DAS MR. B C DEKA	MRS. B ACHARYA
29	CRP(IO)/390/2019 FIXED	JAYANTA BARUAH <b>Versus</b> JITU GOSWAMI	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MR. R BORPUJARI MR. K K DUTTA MR. B GOGOI MR P NAYAK MR A CHALIHA
	<b>WITH</b>			
30	CRP(IO)/389/2019	JAYANTA BARUAH <b>Versus</b> JITU GOSWAMI	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	
31	CRP(IO)/413/2019 FIXED	MONTUL KUMAR NATH <b>Versus</b> SUDESH KUMAR SINGH AND ANR.	MR. A SAHAD MR S HOQUE MR M BARMAN	MR B PUSHILAL (R-2)
32	CRP(IO)/415/2019	PRAKASH BHAGAWATI <b>Versus</b> ON THE DEATH OF PHANIDHAR BORA HIS LEGAL HEIRS AND 2 ORS.	MR. A K SAHU MR. S SAHU MR. N KALITA	MR. S BISWAS

33	I.A.(Civil)/2925/2019 WITH LCR 6 FILES, B/O in RSA/62/2009	ON THE DEATH OF HATEM ALI HIS LEGAL HEIRS NURBANU BEGUM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR H DAS MR. B C DEKA	MR P S DEKA
	<b>WITH</b> RSA/62/2009	HATEM ALI <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.K P SARMA MR.H DAS	MR.P S DEKA
	<b>WITH</b> I.A.(Civil)/2926/2019 in RSA/62/2009	ON THE DEATH OF HATEM ALI HIS LEGAL HEIRS NURBANU BEGUM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR H DAS MR. B C DEKA	MR P S DEKA
	<b>WITH</b> I.A.(Civil)/2927/2019 in RSA/62/2009	ON THE DEATH OF HATEM ALI HIS LEGAL HEIRS NURBANU BEGUM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR H DAS MR. B C DEKA	MR P S DEKA
34	I.A.(Civil)/3432/2019 IN RSA 104/2002(D/O) in RSA/104/2002	ON THE DEATH OF ISLAM UDDIN MAZUMDER, HIS LEGAL HEIRS AND 5 ORS <b>Versus</b> ON THE DEATH OF ABDUL WAHID TAPADAR, HIS LEGAL HEIRS AND 11 ORS	MR. N ISLAM MS. L WAJEEDA MR. T K DEY	MR. M H RAJBARBHUIYAN MS. S RASUL
	<b>WITH</b> I.A.(Civil)/3434/2019	ON THE DEATH OF ISLAM UDDIN MAZUMDER, HIS LEGAL HEIRS AND 5 ORS <b>Versus</b> ON THE DEATH OF ABDUL WAHID TAPADAR, HIS LEGAL HEIRS AND 11 ORS	MR. N ISLAM MS. L WAJEEDA MR. T K DEY	
35	CRP/12/2020	BABY ROY NANDI <b>Versus</b> ANUKUL DUTTA AND ANR	MR. S R BHATTACHARJEE MR. S BHATTACHARJEE	MR B PUSHILAL (R1, R2)
36	CRP(IO)/24/2020	ON DEATH OF AMALENDU CHAKRABORTY HIS HEIRS - ILA CHAKRABORTY AND 2 ORS. <b>Versus</b> HARIHAR CHAKRABORTY @ BIPUL CHAKRABORTY	MR. S P CHOUDHURY MR. A S DHILLON MR DIFENSO M	
37	RSA/26/2020	MUJAMMIL ALI AND 11 ORS <b>Versus</b> MUSTT. FARHANA BEGUM AND 11 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A AHMED MR. I U CHOWDHURY	MR. S C BISWAS (R-1) MR. A K DAS (R-1) MR. P S BISWAS (R-1)
38	CRP(IO)/41/2020	ABDUL MAZID AND 16 ORS. <b>Versus</b> MAHARUDDIN AND 3 ORS.	MR. C GOSWAMI MR. N CHAKRAVORTY	
39	CRP(IO)/97/2020	MOYNUL HAQUE LASKAR <b>Versus</b> ABDUL MUKABBIR LASKAR AND 2 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	
40	CRP(IO)/119/2020	LILADHAR DAS <b>Versus</b> RUP JYOTI DAS AND 2 ORS.	MR. J AHMED MR Z RAHMAN	MR. A C SARMA (R1, R3) MR G BHARADWAJ (R1, R3) MR. K MOHAMMED (R1, R3)
41	RSA/22/2021	MD. ATOWAR RAHMAN DEWAN AND 2 ORS. <b>Versus</b> MUSTT. MIRA BEGUM AND ANR.	MS. K MALAKAR MR. L TALUKDAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	MR G KAKOTI MR. P THAKURIA
42	CRP/44/2021 B/O	KISHORE KUMAR DEB AND ANR. <b>Versus</b> ON THE DEATH OF IRSHAD ALI BARBHUIYA AND ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MS. S. TODI	

**HEARING**

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LEAVE NOTE OF ADVOCATES FOR 15/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
2)	MR. L P SHARMA	25-10-2021	To	23-12-2021
3)	MR. R K JAIN	27-10-2021	To	10-12-2021
4)	MR. A K RAY	01-11-2021	To	15-11-2021
5)	MR. I GOGOI	01-11-2021	To	15-11-2021
6)	MISS T DAS	01-11-2021	To	15-11-2021
7)	MS. S G BARUAH	08-11-2021	To	15-11-2021
8)	MR. A J SAIKIA	11-11-2021	To	18-11-2021
9)	MR. R C SANCHATI	10-11-2021	To	29-11-2021
10)	MR. S SINHA	09-11-2021	To	18-11-2021
11)	MR S SANCHETI	11-11-2021	To	26-11-2021
12)	MR. D K SHARMA	11-11-2021	To	21-11-2021
13)	MR. K N CHOUDHURY	15-11-2021	To	18-11-2021
14)	MR. R K JOSHI	12-11-2021	To	18-11-2021
15)	MR. A DAS	13-11-2021	To	30-11-2021
16)	MR. N SHARMA	15-11-2021	To	25-11-2021
17)	MR. J SARMAH	15-11-2021	To	27-11-2021
18)	MR P K BORAH	18-11-2021	To	22-11-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,15th November 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 24**

**[CIVIL BENCH**

**THIS BENCH WILL TAKE UP SPECIAL CAUSE  
LIST DATED 15-11-2021 TO 18-11-2021,  
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/2227/2014 FIXED	SMTI SAMIKSHA MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.P MAHANTA MS.P SAHARIA	GA, ASSAM MR.M SARANIA(R-5) MR.K K PARASARR-5R-6 MR.J K BHUYAN(R-5) MR.B CHETRI(R-5)(R-6)
2	WP(C)/2700/2015 WP(C) 1360/2015(D/O)	DR. ALAUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR.S K DAS	GA, ASSAMR1-7,10,11 SC, AG SC, FINANCE SC, PENSION
3	WP(C)/3383/2015	PANKAJ KAKOTY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.K N CHOUDHURY MR.M AHMED MR.M HASHAN	MR.H K MAHANTA MR.J M A CHOUDHURY SC, PERSONNEL DEPT. SC, HEALTH
<b>WITH</b>				
4	WP(C)/3384/2015	PURNA SINDHU MUDOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.K N CHOUDHURY MR.M AHMED MR.M HASHAN	MR.H K MAHANTA MR.J M A CHOUDHURY SC, HEALTH SC, PERSONNEL DEPT.
<b>WITH</b>				
5	WP(C)/2812/2017	PANKAJ KAKOTY <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR.K N CHOUDHURY MR.M AHMED	GA, ASSAM SC, HEALTH SC, PERSONNEL DEPT.
<b>WITH</b>				
6	WP(C)/2924/2017	PURNA SINDHU MUDOI <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR.K N CHOUDHURY MR.M AHMED	GA, ASSAM SC, HEALTH SC, PENSION
7	WP(C)/3430/2015	BIPUL BORA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.A K BHUYAN MS.B BHUYAN MS.N CHOUDHURY MS.P PATHAK MR.M BORAH	GA, ASSAM MR.U K NAIR(R-8 & 9) MR.A CHETRYR-8 and 9 MR.B GOGOI MSW YHOSHII(R-8 & 9) MR.M P SARMA(R-8 & 9) SC, FINANCE



8	WP(C)/5931/2015	MUSLIM UDDIN BARLASKAR <b>Versus</b> THE STATE OF ASSAM and 8 ORS,	MR.K MIRA MS.L WAJEEDA MRM A BARBHUIYA MR.P AHMED MR.M N ISLAM	GA, ASSAM MR.K K DEY(R-7) SC, AG MRV K BAROOAH(R-7) SC, PENSION SC, FINANCE
9	WP(C)/6043/2015	GHANASHYAM GOGOI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS.T SOM MS.S KALITA MR.H DAS MS.R BORGHAIN	GA, ASSAM(R 1-3)
10	WP(C)/6138/2015	RENU PRABHA PEGU DOLEY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.D BARUAH MR.M SAIKIA	SC, SOCIAL WELFARE
11	WP(C)/6209/2015	NAREN BORA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.S K DAS MRR KARIM	MRS.V L SINGH SC, PWD (NH)
12	WP(C)/6225/2015	RANA PRATAP HASNU and 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.A K AZAD	GA, ASSAM(R-1,2) SC, K A A C(R- 3 TO 6)
13	WP(C)/6351/2015	SHEO KUMAR RAM <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.M HAQUE MR.Z HUSSAIN MS.S PARVEEN	MR.A K SARKAR MR.U K NAIR MS.M BARMAN(Rly.Adv.,R-2) MR.A CHETRY SC, RAILWAY
14	WP(C)/6390/2015	ANOWARA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.E HUSSAIN MR.A RAHMAN	GA, ASSAMR 4 SC, SOCIAL WELFARE(R 1,2,3,5)
15	WP(C)/7545/2015	SMTI. DIPTI DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T U LASKAR MR.N DHAR MR .B MALAKAR MS.S DASGUPTA	MR.B K SHARM SC, SOCIAL WELFARE
16	WP(C)/7915/2015	SMTI BANASHREE BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.J K PARAJULI MR.G RAHUL MRS.N S PARAJULI MR.D M NATH	SC, SOCIAL WELFARE
17	WP(C)/7974/2015	PRANJAL DEKA and 8 ORS <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR.P K DAS MRN J DAS MR.D BORAH MR.A CHOUDHURY MR.D DEKA	C.G.C. MR.S P CHOUDHURY ASSTT.S.G.I.
18	WP(C)/440/2016	PARAG KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS K SARKAR MR. S N TAMULI MR. N Z AHMED	GA, ASSAM SC, A S E B
19	WP(C)/903/2016	RANJIT CH. DEKA and ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.P K DAS MS.K DAS	MR.P N GOSWAMI SC, EXCISE DEPTT.
20	WP(C)/909/2016	SMTI DEEPIKA PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S S GOSWAMI MS. R DEKA	MS. A VERMA MR. J M A CHOUDHURY SC, FINANCE DEPTT. SC, HEALTH
21	WP(C)/1012/2016	SMT. PROVA CHETIA and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.S BARPATRAGOHAIN	MRH I CHOUDHURY(R-5) MR.G UDDINR-5 SC, INDUSTRIES & COMMERCE MS.M BURAGOHAIN(R-5) MR.B AHMED
	<b>WITH</b> I.A.(Civil)/423/2016 <b>in</b> WP(C)/1012/2016	SMT. PROVA CHETIA and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.S BARPATRAGOHAIN	MRH I CHOUDHURY(R-5) MR.G UDDIN(R-5) SC, INDUSTRIES and COMMERCE MS.M BURAGOHAIN(R-5) MR.B AHMED

22	WP(C)/1033/2016	AJIT THAKURIA and ANR. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. U K NAIR MR. N ALAM MS. R DEKA MD. S U AHMED	SC, PWD
23	WP(C)/1044/2016	SMT. KRISHNA GOHAIN BARUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.G BOKALIAL MR.R R KAUSHIK MR.S BORTHAKUR	SC, ELEMENTARY EDUCATION SC, SSA SC, SOCIAL WELFARE
24	WP(C)/1661/2016	SMTI RUPALI ROY DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. T U LASKAR MR.N DHAR MR. B MALAKAR MS.N DEY MS.S DASGUPTA	MR.B K SHARMA MR.B K SARMA(R-4) MS.C PATOWARY R-4 MS.H BEGUM(R-4) SC, SOCIAL WELFARE
25	WP(C)/1772/2016	LACHIT CHANDRA SALOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRJ PAYENG MS.A ISLAM	GA, ASSAM
26	WP(C)/3180/2016	KOPILESWAR SHAHU <b>Versus</b> THE UNION OF INDIA and 2 ORS	MS.A BEGUM MR.S N TAMULI MS.P K ZANNAT	C.G.C. MR. K GOGOI (CGC) MR.A C KALITA ASSTT.S.G.I. MS.H TERANGPI
<b>ORDERS</b>				
27	WP(C)/2869/2012	MRS. KAUSHILA DEVI <b>Versus</b> THE DIRECTOR GENERAL ASSAM RIFLES and ORS		C.G.C. MS.B SARMA ASSTT.S.G.I.
28	WP(C)/2847/2015 WITH OFFICE NOTE	MUSST JINNATARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS.S BORA MR S DEKA MR.S A CHOUDHURY MS. C TALUKDAR	MR.S ISLAM(R-6) MR.T A RAHMAN(R-6) MR.K M HASSAN(R-6) SC, SOCIAL WELFARE
29	I.A.(Civil)/27/2021 in WP(C)/5177/2016	DIPAMONI SHARMA <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. B K BHATTACHARJEE MS.N BARMAN MS.P SAHA	ASSTT.S.G.I.
	<b>WITH</b> WP(C)/5177/2016	MRS. CHANDRA LATA SARMA <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.B K BHATTACHARJEE DR.R SARMAH MS.N BARMAN MS.P SAHA MS.D SARMA	C.G.C. MR.S S ROY ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/26/2021 in WP(C)/5177/2016	DIPAMONI SHARMA <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. B K BHATTACHARJEE MS.N BARMAN MS.P SAHA	ASSTT.S.G.I.
30	I.A.(Civil)/1851/2021 in WP(C)/5373/2017	MANAGEMENT, DOOMNI TEA ESTATE <b>Versus</b> MOHAN GOPE AND ANR.	MR. N SHARMA	
	<b>WITH</b> WP(C)/5373/2017 CAVT. NO. 972/17	MANAGEMENT, DOOMNI TEA ESTATE <b>Versus</b> MOHAN GOPE and ANR.	MR.B NATH MR.N SHARMA MRA UPADHYAY	MR.S DAS MR.N BARUAH FOR CAVEATOR
31	I.A.(Civil)/1853/2021 in WP(C)/4324/2017	THE LIFE INSURANCE CORPORATION OF INDIA AND 6 ORS. <b>Versus</b> DWIPRAHAR DAS	DR G J SHARMA MR. S NATH	MR. P N GOSWAMI MR. I CHOUDHURY
	<b>WITH</b> WP(C)/4324/2017	DWIPRAHAR DAS <b>Versus</b> THE LIFE INSURANCE CORPORATION OF INDIA and 6 ORS.	MR.P N GOSWAMI MR.I CHOUDHURY MR.I KALITA MR.R R GOGOI	MR.S NATH(R- 1-4) MR.G J SHARMA(R- 1-4)
<b>HEARING</b>				
32	MACApp./270/2014 WITH LCR	NEW INDIA ASSURANCE CO. LTD <b>Versus</b> SURJIT MOHAN and ANR.	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.S DUTTA MR.C SHARMA	MR G BOKALIAL (R-1) MR.A BORGHAIN MR.S BORTHAKUR

33 MACApp./302/2014  
CAVT. NO. 653/2014  
WITH LCR

UNITED INDIA INSURANCE CO. LTD.

**Versus**

MANJU DUTTA and 5 ORS.

MR.S S SHARMA

MS.L SHARMA

MRA SHARMA

MR.C CHOUDHURY

MR.A GAYAN

FOR CAVEATOR

34 WP(C)/1710/2017  
FIXED

GUNAJAY CHOUHDURY

**Versus**

THE STATE OF ASSAM and 4 ORS.

MR.U K NAIR

MR.S K DAS

MR R KARIM

MR S S DEY

GA, ASSAM

MS. M BHATTACHARJEE

MS. M BHATTACHARJEE (R  
4)

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LEAVE NOTE OF ADVOCATES FOR 15/11/2021

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1)	DR. B N GOGOI	27-10-2021	To	26-11-2021
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17)	MR. J SARMAH	15-11-2021	To	27-11-2021
18)	MR P K BORAH	18-11-2021	To	22-11-2021